



తెలంగాణ రాజపత్రము
THE TELANGANA GAZETTE
PART IV-A EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 16] HYDERABAD, THURSDAY, DECEMBER 19, 2024.

TELANGANA BILLS

TELANGANA LEGISLATIVE ASSEMBLY

The following Bill was introduced in the Telangana Legislative Assembly on 19th December, 2024.

L.A. BILL No. 16 OF 2024.

A BILL FURTHER TO AMEND THE TELANGANA PANCHAYAT RAJ ACT, 2018.

Be it enacted by the Legislature of the State of Telangana in the Seventy-Fifth Year of the Republic of India.

1. (1) This Act may be called the Telangana Panchayat Raj (Amendment) Act, 2024.

Short title and commencement.

(2) Save as otherwise provided in this Act, the provisions of this Act shall come into force on such date as the State Government may, by notification in the Official Gazette, appoint:

Provided that different dates may be appointed for different provisions of this Act and any reference in any such provisions to the commencement of this Act shall be construed as a reference to the coming into force of that provision.

2. In the Telangana Panchayat Raj Act, 2018 (hereinafter referred to as principal Act), in section 2,-

Amendment of section 2, Act No. 5 of 2018.

(a) after clause (8), the following clause shall be inserted, namely,-

"(8A) "Dedicated Commission" means a Commission appointed by the Government, to conduct contemporaneous rigorous empirical enquiry into the nature and implications of the backwardness, within the State, as per the guidelines laid down by the Hon'ble Supreme Court";

(b) in clause (35), after the words "first day of January", the words "first day of April, first day of July and first day of October" shall be inserted.

Amendment
of section 9.

3. in section 9,

(a) in sub-section (8),

(i) the first proviso thereunder shall be omitted;

(ii) in the second proviso, the word "further" shall be omitted.

(b) after sub-section (11), the following sub-section shall be added, namely,-

"(12) Notwithstanding anything contained in this section, whenever a Dedicated Commission is appointed, reservations shall be made as per the recommendations of such Commission, approved by the Government."

Amendment
of section 17.

4. In the principal Act, in section 17,

(a) in sub-section (10), in clause (a), the proviso thereunder shall be omitted;

(b) after sub-section (12), the following sub-section shall be added, namely,-

"(13) Notwithstanding anything contained in this section, whenever a Dedicated Commission is appointed, reservations shall be made as per the recommendations of such Commission, approved by the Government."

Amendment
of section 27.

5. In the principal Act, in section 27, in sub-section (1), the figure and expression "23", shall be omitted.

Amendment
of section 37.

6. In the principal Act, in section 37,

(a) In the marginal heading, after the word "Sarpanch", the words and expression "and Upa-Sarpanch" shall be inserted;

(b) in sub-section (1), after the word "Sarpanch" the words and expression "(or) Upa-Sarpanch" shall be inserted;

(c) the paragraph under clause (v), shall be numbered as "(1A)";

(d) in sub-section (1A) as so numbered, after the word "Sarpanch", the words and expression "(or) Upa-Sarpanch" shall be inserted;

(e) after sub-section (3), the following sub-section shall be inserted, namely,-

"(3A). Where the Upa-Sarpanch has been, removed under sub-section (1), he shall not be eligible for election as a member for a period of six (6) years from the date of the removal";

(f) after sub-section (6), the following sub-section shall be inserted, namely,-

"(6A). Any Upa-Sarpanch aggrieved by an order of removal passed by the District Collector under sub-section (1) may, within thirty (30) days

from the date of the receipt of the order, prefer an appeal to the Grama Panchayat Tribunal”.

7. In the principal Act, in section 141, in sub-section (4), after the word and expression “sub-section (2)”, the words and expression “and under sub-section (5)” shall be inserted. Amendment of section 141.

8. In the principal Act, in section 144, after the proviso thereunder, the following proviso shall be added, namely,- Amendment of section 144.

“Provided further that, there shall be minimum of five (5) MPTCs in each Mandal Praja Parishad.”.

9. In the principal Act, in section 146,

Amendment of section 146.

(a) in sub-section (9), in clause (a), the proviso thereunder shall be omitted;

(b) after sub-section (10), the following sub-section shall be added, namely,-

“(11) Notwithstanding anything contained in this section, whenever a Dedicated Commission is appointed, reservations shall be made as per the recommendations of such Commission, approved by the Government.”.

10. In the principal Act, in section 147,

Amendment of section 147.

(a) in sub-section (9), in clause (a), the proviso thereunder shall be omitted;

(b) after sub-section (14), the following sub-section shall be added, namely,-

“(15) Notwithstanding anything contained in this section, whenever a Dedicated Commission is appointed, reservations shall be made as per the recommendations of such Commission, approved by the Government.”.

11. In the principal Act, in section 175,

Amendment of section 175.

(a) in sub-section (7), in clause (a), the proviso thereunder shall be omitted;

(b) after sub-section (8), the following sub-section shall be added, namely,-

“(9) Notwithstanding anything contained in this section, whenever a Dedicated Commission is appointed, reservations shall be made as per the recommendations of such Commission, approved by the Government.”.

12. In the principal Act, in section 176,

Amendment of section 176.

(a) in sub-section (7), in clause (a), the proviso thereunder shall be omitted;

(b) after sub-section (12), the following sub-section shall be added, namely,-

“(13) Notwithstanding anything contained in this section, whenever a Dedicated Commission is appointed, reservations shall be made as per the recommendations of such Commission, approved by the Government.”.

Amendment
of section 201.

13. In the principal Act, section 201 shall be omitted.

Amendment
of section 205.

14. In the principal Act, in section 205,

(a) in sub-section (1),

(i) for clause (a), the following clause shall be substituted, namely,-

“(a) any premises is/are needed for or likely to be needed for the purpose of being used as a polling station for the storage of ballot boxes, voting machines (including Voter Verifiable Paper Audit Trail), accommodation for security forces and polling personnel and poll related material after a poll has been taken, or for counting; or”;

(ii) after clause (b), the following proviso shall be inserted, namely,-

“Provided that such premises shall be requisitioned after the issuance of the notification by the Election Commission:”.

(iii) in the existing proviso, after the word “Provided”, the word “further” shall be inserted.

Amendment
of section 237.

15. In the principal Act, in section 237, in sub-section (1), after the words “Every candidate”, the words “for post of Sarpanch, member of Mandal Parishad Territorial Constituency and member of Zilla Parishad Territorial Constituency” shall be inserted.

Amendment
of section 238.

16. In the principal Act, in section 238,

(a) in sub-section (1), after the words “Every contesting candidate”, the words “for post of Sarpanch, member of Mandal Parishad Territorial Constituency and member of Zilla Parishad Territorial Constituency” shall be inserted;

(b) in sub-section (2), for clause (a), the following clause shall be substituted, namely,-

“(a) the Sarpanch of Gram Panchayat and members of Mandal Parishad directly to the State Election Commission;”.

Amendment of Schedule.	17. In the principal Act, in Schedule VIII, referred to in sections 3 and 7 of the Act, -
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(1) In Bhadradri Kothagudem District, -

(i) SI.Nos.50, 63, 70, 76A, 76B and 76C and the entries relating thereto shall be omitted;

(ii) After SI.No.76C as so omitted, the following SI.No. with entries thereto shall be inserted, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
76-D	Bhadradri Kothagudem	Bhadrachalam	Bhadra-chalam	Bhadra-chalam	1 to 51, 52 to 90, 91 to 120, 121 to 126, 127, 128, 129 to 131, 132, 133 to 207	2047.17	21

(iii) SI.Nos.93A and 93B and the entries relating thereto shall be omitted;

(iv) After SI.No.93B as so omitted, the following Serial Number with entries thereto shall be inserted, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
93-C	BhadradriKot hagudem	Burgampahad	Sara-paka	Sara-paka	1 to 35, 39 to 42, 87 to 99, 102 to 145, 146 to 223, 224, 225, 226 to 260, part of 262, 263.	4244.18	19

(2) In Hanumakonda District, -

After SI.No.130, the following Serial Numbers with entries thereto shall be added, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
131.	Hanumakonda	Athmakur	Katakshapur	Katakshapur	1 to 246	1782.28	9
132.	Hanumakonda	Athmakur	Lingamadugupally	Peddapur	727 to 744, 747 to 759, 760P, 761, 1038 to 1087, 1236 to 1265	563.00	9
133.	Hanumakonda	Athmakur	House Buzurg	House Buzurg	1 to 602	1191.05	9
134.	Hanumakonda	Athmakur	Peddapur	Peddapur	1 to 290, 296 to 381, 391 to 413, 416 to 442, 527 to 726, 1264, 1266 to 1299	1820.1	13
135.	Hanumakonda	Athmakur	Agrampahad	Agrampahad	1 to 292	1189.27	9
136.	Hanumakonda	Athmakur	Choudla Palle	Choudla Palle	1 to 316	1520.3	11
137.	Hanumakonda	Athmakur	Gudeppad	Atmakur	834 to 870, 911 to 916	91.12	11
138.	Hanumakonda	Athmakur	Kamaram	Kamaram	1 to 467	1327.27	9
139.	Hanumakonda	Athmakur	Kothagattu	Kothagattu	1 to 284	1948.09	9
140.	Hanumakonda	Athmakur	Malakpet	Malakpet	1 to 213	962.07	9
141.	Hanumakonda	Athmakur	Neerukulla	Neerukulla	1 to 824	3209.21	13
142.	Hanumakonda	Athmakur	Penchikalpet	Penchikalpet	1 to 386	962.07	11
143.	Hanumakonda	Athmakur	Thirumalagiri	Atmakur	43 to 48, 52, 66 to 74, 85.	138.01	9
144.	Hanumakonda	Athmakur	Akkampet	Peddapur	291 to 295, 382 to 390, 414, 415, 443 to 526, 760P, 762 to 818, 906 to 1037, 1088 to 1234, 859 to 891	1723.09	13
145.	Hanumakonda	Athmakur	Nagaiahpalle	Peddapur	819 to 858, 892 to 905	374	9
146.	Hanumakonda	Athmakur	Atmakur	Atmakur	1 to 42, 49 to 51, 53 to 65, 75 to 84, 86 to 833, 871 to 910, 917 to 1020	3617.08	15
147.	Hanumakonda	Damera	Seetharampura m	Oorugonda	203 to 217, 219 to 298	881.31	9
148.	Hanumakonda	Damera	Durgampet	Oorugonda	122 to 202, 218 & 251	643.35	9
149.	Hanumakonda	Damera	Damera	Damera	1 to 594	2544.20	13
150.	Hanumakonda	Damera	Dammannapet	Oorugonda	326 to 327, 329 to 430 438 to 444, 459 to 468	881.31	9
151.	Hanumakonda	Damera	Kogilvai	Kogilvai	1 to 564	1658.04	11

152.	Hanumakonda	Damera	Ladella	Ladella	1 to 766	2900.18	11
153.	Hanumakonda	Damera	Mustyalpalle	Mustyalpalle	1 to 14, 17, 151 to 367, 476 to 513	1033.18	9
154.	Hanumakonda	Damera	Oglapur	Oglapur	1 to 240	1164.34	11
155.	Hanumakonda	Damera	Oorugonda	Oorugonda	1 to 121, 252 to 255, 299 to 325, 328, 431 to 437, 445 to 837	2291.37	13
156.	Hanumakonda	Damera	Pasaragonda	Pasaragonda	1 to 390	1758.39	11
157.	Hanumakonda	Damera	Pulukurthy	Pulukurthy	1 to 547	2808.14	13
158.	Hanumakonda	Damera	Singarajupalli	Singarajupalli	1 to 204	923.38	9
159.	Hanumakonda	Damera	Takkallapahad	Mustyalpalle	15 to 16, 18 to 150, 368 to 475	1122.39	9
160.	Hanumakonda	Damera	Venkatapur	Venkatapur	1 to 223	1083.14	9
161.	Hanumakonda	Nadikuda	Kantathmakur	Kantathmakur	1 to 109, 177 to 301, 305, 468 to 479 and 516 to 731	2220.19	11
162.	Hanumakonda	Nadikuda	Sarvapur	Sarvapur	1 to 194	556.1	9
163.	Hanumakonda	Nadikuda	Ramakishtapur	Kantathmakur	110 to 176, 302 to 304, 306 to 467 and 480 to 515	1018.24	9
164.	Hanumakonda	Nadikuda	Kowkonda	Kowkonda	1 to 334	1176.15	11
165.	Hanumakonda	Parkal	Hybothpally	Venkatapur	246 to 403, 429 to 431 and 439 to 456	806.28	9
166.	Hanumakonda	Parkal	Paidipally	Paidipally	01 to 362	937.22	9
167.	Hanumakonda	Parkal	Venkatapur	Venkatapur	1 to 245, 404 to 428, 430 to 438 and 456 to 465	1031.12	9
168.	Hanumakonda	Parkal	Aliyabad	Pocharam	310 to 466, 470, 479 to 495 and 525 to 556	627.3	7
169.	Hanumakonda	Parkal	Kamareddypally	Kamareddypally	1 to 334	741	11
170.	Hanumakonda	Parkal	Laxmipuram	Laxmipuram	1 to 389	1434.1	11
171.	Hanumakonda	Parkal	Mallakpet	Mallakpet	1 to 437	1422.2	11
172.	Hanumakonda	Parkal	Nagaram	Nagaram	363 to 628	1880.37	13
173.	Hanumakonda	Parkal	Pocharam	Pocharam	1 to 309, 467 to 469, 471 to 478, 495 to 524 and 557 to 972	2123.32	11

174.	Hanumakonda	Parkal	Vellampally	Vellampally	1 to 543	2134.12	13
175.	Hanumakonda	Shayampet	Suryanayakthanda	Koppula	200 to 246, 288 to 302	109.00	9
176.	Hanumakonda	Shayampet	Narsimhulapally	Gatlakaniparthhy	6 to 40,617 to 627,632 to 640,669 to 694	173.10	9
177.	Hanumakonda	Shayampet	Arepally	Shayampet	215 to 291,304 to 365	1022.14	7
178.	Hanumakonda	Shayampet	Appaiahpally	Neredupally	322 to 344,26 to 37,39, 40, 20 to 25	329.07	9
179.	Hanumakonda	Shayampet	Nurjahanpally	Katrapally	535 to 672	397.23	7
180.	Hanumakonda	Shayampet	Sadanpally	Katrapally	19 to 209, 214 to 2017, 833,837,838,840,852,854,857	1983.25	9
181.	Hanumakonda	Shayampet	Gangireinigudem	Koppula	157 to 199,303 to 424	377.17	9
182.	Hanumakonda	Shayampet	Gatlakaniparthhy	Gatlakaniparthhy	387 to 438, 440 to 616, 1 to 5, 41 to 79, 628 to 631,641 to 668, 694 to 701	1395.23	11
183.	Hanumakonda	Shayampet	Shayampet	Shayampet	1 to 214, 292 to 303,366 to 548	1450.16	15
184.	Hanumakonda	Shayampet	Neredupally	Neredupally	1 to 19, 38, 41 to 321, 345 to 370.	842.36	9
185.	Hanumakonda	Shayampet	Katrapally	Katrapally	1 to 9, 11 to 18, 263 to 303, 365, 387, 388, 466 to 534, 673 to 832, 834 to 836, 839, 841 to 851, 853, 855, 856, 858	1562.36	9
186.	Hanumakonda	Shayampet	Rajupally	Katrapally	10,210 to 213, 218 to 262,304 to 364, 366 to 386, 389 to 465	924.25	9
187.	Hanumakonda	Shayampet	Govindapur	Peddakodepaka	511 to 539,541 to 560, 578 to 767	987.32	9
188.	Hanumakonda	Shayampet	Hussainpally	Hussainpalle	1 to 193	588.36	7
189.	Hanumakonda	Shayampet	Jogampally	Peddakodepaka	114 to 224, 272 to 301,309 to 321, 325 to 338	690.39	9
190.	Hanumakonda	Shayampet	Koppula	Koppula	1 to 156, 247 to 287, 425 to 875.	2113.25	13
191.	Hanumakonda	Shayampet	Kothagattu Singaram	Kothagattu Singaram	1 to 204	802.00	9
192.	Hanumakonda	Shayampet	Mylaram	Mylaram	1 to 605	1690.31	11
193.	Hanumakonda	Shayampet	Pathipaka	Pathipaka	1 to 720	2195.39	13
194.	Hanumakonda	Shayampet	Peddakodepaka	Peddakodepaka	1 to 113, 225 to 271, 302 to 324, 339 to 510, 540, 561 to 577, 768 to 1240.	2592.32	13

195.	Hanumakonda	Shayampet	Pragathi Singaram	Pragathi Singaram	1 to 310	1379.25	11
196.	Hanumakonda	Shayampet	Surampet	Gatlakaniparth	80 to 111,186 to 386, 439	834.05	9
197.	Hanumakonda	Shayampet	Taharapur	Taharapur	1 to 388	1641.31	11
198.	Hanumakonda	Shayampet	Vasanthapur	Vasanthapur	1 to 396	1636.13	9

(3) **In Jangoan District,** Sl.No.1 to 20, 108, 109 and 110 and the entries relating thereto shall be omitted.

(4) **In Jayashankar Bhupalapally District, -**

(i) In Sl.No.12, for the entry in column (6), the following entry shall be substituted, namely, -

(6)
1 to 27, 29 to 107, 119 to 124, 157 to 191, 203 to 1157, 1170 to 1173, 1121 to 1299.

(ii) In Sl.No.12A, for the entry in column (6), the following entry shall be substituted, namely, -

(6)
28, 108 to 118, 125 to 156, 192 to 202, 1158 to 1169, 1174 to 1220.

(iii) In Sl.No.76, in column (8), for the entry "9", the entry "11" shall be substituted.

(iv) In Sl.No.76A, in column (8) for the entry "5", the entry "7" shall be substituted.

(v) In Sl.No.84, for the entries in columns (7) and (8), the following entries shall respectively be substituted, namely, -

(7)	(8)
890.05	7

(vi) In Sl.No.84A, in column (8), for the entry "5", the entry "7" shall be substituted.

(vii) In Sl.No.106, for the entries in columns (6), (7) and (8), the following entries shall respectively be substituted, namely, -

(6)	(7)	(8)
1 to 94, 116 to 129, 151 to 160, 169, 170, 176 to 218.	1617.12	9

(viii) In Sl.No.106A, for the entries in columns (6), (7) and (8), the following entries shall respectively be substituted, namely, -

(6)	(7)	(8)
95 to 115, 130 to 150, 161 to 168, 171 to 175.	567.06	7

(ix) In Sl.No.133, in Column (5), the Revenue Village "Kalikotapalli" and the entries relating thereto in columns (6) and (7) shall be deleted.

(x) For Sl.No.133-A and the entries relating thereto, the following Sl.No. and entries thereto shall be substituted, namely, -

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
133-A	Jayashankar Bhupalapally	Tekumatla	Kalikotapally	Kalikotapally	1 to 386	2840.3	7

(xi) Sl.Nos.172, 173, 176 to 183, 185 to 189, 191 to 196, 198 to 292, 317 to 356, 398 to 415 and the entries relating thereto shall be omitted.

(5) In Jogulamba Gadwal District, -

(i) Sl.No.226 and the entries relating thereto shall be omitted.

(ii) After Sl.No.255 and the entries relating thereto, the following Sl.No. and entries shall be added, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
255A	Jogulamba Gadwal	Manopad	A.Burdipad	A.Burdipad	1 to 160	1737.21	11

(6) In Kamareddy District, after Sl.No.136 and the entries relating thereto, the following Sl.No. and entries shall be inserted, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
136A	Kamareddy	Peddakodappal	Babulgaon	Babulgaon	1 to 101	2866	11

(7) In Karimnagar District, -

(i) Sl.Nos.32, 207, 298, 299 and 308 and the entries relating thereto shall be omitted.

(ii) In Sl.No.50-A, in column (8), for the entry "7", the entry "9" shall be substituted.

(iii) In Sl.No.130, -

(a) in column (6), for the entry "811", the entry "915" shall be substituted.

(b) in column (8), for the entry "13", the entry "11" shall be substituted.

(iv) In Sl.No.132, in column (6), for the entry "169", the entry "170" shall be substituted.

(v) In Sl.No.132-A,-

(a) in column (6), for the entry "168", the entry "169" shall be substituted.

(b) in column (8), for the entry "5", the entry "7" shall be substituted.

(8) In Khammam District,- Sl.No.6 and the entries relating thereto shall be omitted.

(9) In Mahabubabad District, -

(i) Sl.No.35-A, 216, 235, 237, 250, 251 and 252 and the entries relating thereto shall be omitted.

(ii) After Sl.No.40, the following Sl.No. and entries shall be inserted, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
40A	Mahabu babad	Kuravi	Begavath Thanda	Modgulag udem	287, 288, 289, 302, 303, 304, 307, 308, 309, 311, 314, 315,	283.18	7

					316, 319, 320, 321, 324, 325, 327, 328, 330, 334, 335, 336, 338, 339, 341, 342, 343, 348, 349, 351, 352, 353, 354, 355, 357.		
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(iii) In Sl.No.63, in column (8), for the entry "11", the entry "9" shall be substituted.

(iv) In Sl.No.69, in column (8), for the entry "7", the entry "9" shall be substituted.

(v) In Sl.No.127, in column (8), for the entry "5", the entry "7" shall be substituted.

(vi) In Sl.No.127-A, in column (8), for the entry "5", the entry "7" shall be substituted.

(vii) In Sl.No.147, in column (8), for the entry "5", the entry "9" shall be substituted.

(viii) In Sl.No.147-A, in column (8), for the entry "5", the entry "9" shall be substituted.

(ix) In Sl.No.152, in column (8), for the entry "7", the entry "11" shall be substituted.

(x) In Sl.No.152-A, in column (8), for the entry "5", the entry "9" shall be substituted.

(xi) In Sl.No.160, for the entries in column (6), (7) and (8), the following entries shall respectively be substituted, namely,-

(6)	(7)	(8)
1 to 102, 105, 215 to 243.	384.09	9

(xii) In Sl.No.160-A, in column (8), for the entry "5", the entry "7" shall be substituted.

(xiii) In Sl.No.170, for the entries in column (7) and (8), the following entries shall respectively be substituted, namely,-

(7)	(8)
1870.18	11

(xiv) In Sl.No.170-A, in column (8),for the entry "5", the entry "9" shall be substituted.

(xv) In Sl.No.264, in column (8),for the entry "11", the entry "9" shall be substituted.

(xvi) In Sl.No.278,for the entries in columns (6), (7) and (8), the following entries shall respectively be substituted, namely, -

(6)	(7)	(8)
1 to 31, 51 to 69, 80 to 86, 127 to 131, 154 part, 171 to 190, 195 to 375.	1477.34	11

(xvii) In Sl.No.365, in column (8), for the entry "5", the entry "7" shall be substituted.

(10) In Mahabubnagar District,-

(i) after Sl.No.287, the following Sl.No. and entries shall be inserted, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
287A	Mahabubnagar	Bhoothpur	AVR Colony	Yelkicherla	543 to 625	485.26	7

(ii) Sl.Nos.217 to 220, 230, 288 to 520, 565 to 611, 702 and 721 and the entries relating thereto shall be omitted.

(11) In Mancherial District ,- Sl.No.85, 91 to 93 and the entries relating thereto shall be omitted.

(12) In Medak District, -

(i) In Sl.No.132, in column (8), for the entry "13", the entry "11" shall be substituted.

(ii) In Sl.No.173, in column (8), for the entry "11", the entry "9" shall be substituted.

(iii) In Sl.No.242, for the entries in columns (6) and (7), the following entries shall respectively be substituted, namely,-

(6)	(7)
349 to 407, 409 to 432, 434 to 464, 471, 472.	530.4

(13) In Medchal-Malkajiri District,-

(i) In Sl.No.3, in column (3), for the entry "Keesara", the entry "Muduchinthalapally" shall be substituted.

(ii) In Sl.Nos.40, 42, 43, 44, 45, 46, 47, 50, 51, 52, 53 and 56, in column (3), for the entry "Shamirpet", the entry "Muduchinthalapally" shall respectively be substituted.

(iii) The following entries shall be omitted with effect from 02.09.2024, namely,-

Sl.No. in Schedule VIII	District	Mandal	Village	Revenue Village	Survey Numbers	Extent (in Acres)	No. of Members
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Medchal-Malkajiri	Keesara	Ankireddypally	Ankireddypally	396 to 817 & 867 to 918	3105.39	11
2	Medchal-Malkajiri	Keesara	Bogaram	Bogaram	1) 1 to 344 (2) 1 to 45=236-31.3/4 (3) 1 to 15=74-05 (4) 24 to 26=4-35.1/2 (5) 45 to 50=20-13.1/2 (6) 0-A to 0-R=44.35	2007.212	11
4	Medchal-Malkajiri	Keesara	Keesara	Keesara	1 to 395, 818 to 866, 919 to 920, 160 to 227, 248 to 256, 258 to 260	6338.08	15
				KeesaraDayara	1 to 159, 228 to 247, 257, 261 to 264		
5	Medchal-Malkajiri	Keesara	Yadgarpally	YadgarpallyEast, West	1 to 295 East, 1 to 149 West,	2546.00	13
6	Medchal-Malkajiri	Keesara	RampallyDayara	RampallyDayara	1 to 213	1706.34	9
7	Medchal-Malkajiri	Keesara	Cheeryal	Cheeryal	1 to 357	2792.05	13
8	Medchal-Malkajiri	Keesara	Godumakunta	Godumakunta	1 to 180	876.32	11

9	Medchal-Malkajgiri	Keesara	Thimmaipally	Thimmaipalle	1 to 167 (972.37) and 1 to 75 Dharnaram	2060.04	11
10	Medchal-Malkajgiri	Keesara	Narsampally	Narsampally	1 to 45	519	7
11	Medchal-Malkajgiri	Keesara	Karcemguda	Rampally	535 to 537, 708 to 711, 722 to 738	350.39	7
12	Medchal-Malkajgiri	Ghatkesar	Ankushapur	Ankushapur	1-283	2087.26	11
13	Medchal-Malkajgiri	Ghatkesar	Madharam	Madharam	1-241	3244	7
14	Medchal-Malkajgiri	Ghatkesar	Aushapur	Aushapur	1-369	2250.22	13
15	Medchal-Malkajgiri	Ghatkesar	Eduabad	Eduabad	1 to 1058, 1197 to 1285 and 1 to 10 perad and marpalliguda, Sy No. 808	5879.00	15
16	Medchal-Malkajgiri	Ghatkesar	Ghanapur	Ghanapur	1059 to 1196	1042.6	11
17	Medchal-Malkajgiri	Ghatkesar	Marpallyguda	Marpallyguda	1 to 59	410.26	9
18	Medchal-Malkajgiri	Ghatkesar	Chowdariguda	Korremul	637,638,641,643 to 670, 672, 705 to 712, 714,715,726, 727,751 to 794,804 to 841 to 886 & Bade Sahebguda Sy No. 1 to 4	1374.61	13
19	Medchal-Malkajgiri	Ghatkesar	Korremul	Korremul	1 to 62, 64 to 103, 136 to 145, 158, 168, 178 to 182, 221 to 228, 230 to 236, 238 to 240, 244, 248, 249, 265 to 272, 277, 280, 294 to 636, 639, 640, 642 to 671, 673 to 704, 713, 715 to 725, 728 to 750, 887 to 905	3899.19	13
20	Medchal-Malkajgiri	Ghatkesar	Venkatapur	Korremul	63, 104 to 135, 146 to 157, 159 to 167, 169 to 177, 183 to 220, 229, 237, 241, 273 to 276, 278, 279, 281 to 293, 795 to 803, 810 to 840	730.12	9

21	Medchal-Malkajgiri	Ghatkesar	Kachivani singaram	Kachavanisingaram	1-137	1269.37	13
				Muthvellyguda	1-83		
22	Medchal-Malkajgiri	Ghatkesar	Prathapsingaram	Pratapasingaram	1-385	1024.13	11
23	Medchal-Malkajgiri	Medchal	Railapur	Railapur	1 to 270	1150	9
37	Medchal-Malkajgiri	Medchal	Muneerabad	Muneerabad	1 to 82	782.32	11
38	Medchal-Malkajgiri	Medchal	Pudur	Pudur	1 to 412, 465 to 627	3162.17	13
				Gosaiguda	1 -25.		
39	Medchal-Malkajgiri	Medchal	Gowdavelly	Gowdavelly	1 to 471, 552 to 560, 572 to 693	2095.1	13
57	Medchal-Malkajgiri	Shamirpet	Babaguda	Shamirpet	323 to 341, 385, 536 to 552, 573 to 701	628.28	9
58	Medchal-Malkajgiri	Shamirpet	Bomrasipet	Bomrasipet	1 to 526	3453.28	11
59	Medchal-Malkajgiri	Shamirpet	Shamirpet	Shamirpet	1 to 322, 342 to 384, 386 to 535, 553 to 572, 702 to 704, 1034 to 1292	3355.36	13

(14) After Medchal-Malkajgiri District and all the entries relating thereto, the following District and entries shall be inserted, namely,-

Sl. No.	District	Mandal	Village	Revenue Village	Survey Numbers	Extent (in Acrs)	No. of Members
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Mulugu	Venkatapur	Mallaihpally	Adavirangapur	252 to 261 & 270, 271	110.39	9
2	Mulugu	Venkatapur	Chakravarthipally	Laxmidivipet	39, 42 to 48, 52 to 54 & 58, 921, 922, 940 to 944, 950	170.34	9
3	Mulugu	Venkatapur	Lingapur	Venkatapur	276 to 293, 1839 to 1890	989.03	7
4	Mulugu	Venkatapur	Rajeshwarraopally	Narsapur	1095 to 1103	1504.21	7
5	Mulugu	Venkatapur	Thimmapur	Narsapur	1357 to 1426 & 1427 to 1481	447.22	7
6	Mulugu	Venkatapur	Narsingapur	Laxmidivipet	20, 23, 25 to 29, 402, 405,	169.37	9

					407 to 410, 412, 414 to 417, 419, 420, 424 to 428, 430, 439, 441		
7	Mulugu	Venkatapur	Laxmipuram	Laxmidevipet	359	961.04	9
8	Mulugu	Venkatapur	Papaiahpally	Narsapur	185 to 214, 276 to 392, 511 to 607,	1273.13	9
9	Mulugu	Venkatapur	Inchenchervupally	Narsapur	991 to 1094	845.28	9
10	Mulugu	Venkatapur	Singaraguntapally	Narsapur	608 to 777,	824.07	9
11	Mulugu	Venkatapur	Narayanagiripally	Ramanujapur	874, 876 to 879, 890 to 899, 901 to 928, 930 to 945, 975	422.32	9
12	Mulugu	Venkatapur	Velthurlapally	Ramanujapur	822 to 824, 826, 827, 829, 984, 985, 995 to 1000, 1003 to 1013, 1015, 1017, 1018, 1020 to 1026, 1028, 1030, 1034, 1035, 1063, 1064, 1071 to 1073, 1079, 1082, 1084, 1086, 1097, 1098, 1101, 1103, 1114, 1115, 1173, 1186, 1189, 1194, 1197, 1202, 1210, 1212, 1278, 1278/4/5, 1278/5	423.17	9
13	Mulugu	Venkatapur	Yellareddypally	Venkatapur	40 to 100, 1636 to 1760	1261.02	9
14	Mulugu	Venkatapur	Adavirangapur	Adavirangapur	1 to 251, 262 to 269, 272 to 993	2816.3	9
15	Mulugu	Venkatapur	Burgupet	Thimmapur & Laxmidevipet	40, 41, 49 to 51, 55 to 57, 59 to 311, & 1 to 131	2472.02	11
16	Mulugu	Venkatapur	Jawaharnagar	Venkatapur	254 to 275, 294 to 373	8212.08	9
17	Mulugu	Venkatapur	Keshavapur	Narsapur	47 to 184, 215 to 275, 1156 to 1356, 1482 to 1619.	3113.31	11
18	Mulugu	Venkatapur	Laxmidevipet	Laxmidevipet	1 to 19, 21, 22, 24, 312 to 358, 360 to 401, 403, 404, 406, 411, 413, 418, 421 to 423, 429, 431 to 438, 440, 442 to 993	1561.31	13
19	Mulugu	Venkatapur	Narsapur	Narsapur	1 to 46, 393 to 510, 778 to 990, 1104 to 1155, 1620 to 1661	3255.38	11
20	Mulugu	Venkatapur	Ramanujapur	Ramanujapur	1 to 821, 825, 828, 830 to 873, 875, 880 to 889, 900, 929, 946 to 974, 976 to 983, 986 to 994, 1001, 1002, 1014, 1016, 1019, 1027, 1029, 1031 to 1033, 1036 to 1062, 1065 to 1070, 1074 to 1078, 1080, 1081, 1083, 1085, 1087 to 1096, 1099 to	5261.37	11

					1100, 1102, 1104 to 1113, 1116 to 1172, 1174 to 1185, 1187, 1188, 1190 to 1193, 1195, 1196, 1198 to 1201, 1203 to 1209, 1211, 1213 to 1277, 1279 to 1379.		
21	Mulugu	Venkatapur	Venkatapur	Venkatapur	1 to 39, 101 to 1635, 1761 to 1890	8768.07	15
22	Mulugu	Venkatapur	Nallagunta	Nallagunta	1 to 642	642.01	11
23	Mulugu	Venkatapur	Palampet	Palampet	1 to 579	3105.03	11
24	Mulugu	Mangapet	Nimmagudem	Domeda	222 only	5297.33	9
25	Mulugu	Mangapet	Kothurmotlagudem	Komatipally	184 To 292	380.23	9
26	Mulugu	Mangapet	Brahamanapally	Brahamanapally	1 To 44/62	920.1	9
27	Mulugu	Mangapet	Puredupally	Puredupally	1 To 64	945.00	9
28	Mulugu	Mangapet	VagodduGudem	Ramchandrunipeta	415/1 to 415/98	1722.36	9
29	Mulugu	Mangapet	Kotha Mallur	Mallur	348/573 to 349/8	684.23	9
30	Mulugu	Mangapet	Narsaigudem	Cherupally	262 to 410/361	475.02	7
31	Mulugu	Mangapet	BalannaGudem	Cherupally	1 to 181	525.13	9
32	Mulugu	Mangapet	Domeda	Domeda	1 To 220 and 223 to 527 & 531/63	5554.08	9
33	Mulugu	Mangapet	Kathigudem	Kathigudem	1 to 156	1522.09	9
34	Mulugu	Mangapet	Komatipally	Komatipally	1 To 183 & 293 to 499	8187.03	11
35	Mulugu	Mangapet	Mallur	Mallur	1To 346/3 & 348/1/1 to 348/1/27 & 350 To 377/b	3971.05	11
36	Mulugu	Mangapet	Narsimha Sagar	Narsimha Sagar	1 To 295/5 ,	3997	11
37	Mulugu	Mangapet	Ramachandrunipeta	Ramachandrunipeta	1 To 414/@	1426.03	11
38	Mulugu	Mangapet	Akinepallimallaram	Akinepallimallaram	1To 58	1438.02	9
39	Mulugu	Mangapet	Bhuchampet	Cherupally	410/362 To 410/576	580.01	9
40	Mulugu	Mangapet	Cherupally	Cherupally	1 To 261 & 540/99 & 654 & 878/2	2831.01	11
41	Mulugu	Mangapet	Chunchupally	Chunchupally	1 To 133/3 and 410/187/1	2338.05	9
42	Mulugu	Mangapet	Kamalapur	Kamalapur (Ct)	1 To 302 and 339/4	5173.03	17
43	Mulugu	Mangapet	Mangapet	Mangapet	1 To 251	2765.04	13
44	Mulugu	Mangapet	Narsapur Bore	Narsapur Bore	1 To 335/9/4	1330.03	11
45	Mulugu	Mangapet	Ramanakkapet	Ramanakkapet	1 To 93/-&	179.00	11
46	Mulugu	Mangapet	Thimmampet	Thimmampet	1 To 471/A and 473	2614.03	13
47	Mulugu	Mangapet	Wadagudem	Wadagudem	1 To 147 and 120127/2	10223.14	9
48	Mulugu	Mangapet	Rajupet	Rajupet	1 To 371/9	791.09	11
49	Mulugu	Mulugu	Jeevantharaopally	Bandarupally	221-298/58, 202, 205-220	544	9
50	Mulugu	Mulugu	Shivathanda	Ramchandrapur	90, 495, 490, 151, 152, 103, 117, 4488, 4482, 4477, 351, 338, 305, 304, 4367, 4411, 4366, 4412, 175, 177, 179, 200	400	9
51	Mulugu	Mulugu	Srinagar	Mallampally	221/2-302/2, 344/3-536/3, 195-198, 218-	648	9

					225		
52	Mulugu	Mulugu	Barigalapally	Incherla	1277-1320, 1391-1445	800	9
53	Mulugu	Mulugu	Banjarupally	Incherla	347 - 456	1200	9
54	Mulugu	Mulugu	Gurthurthanda	Ramchandrapur	1306, 1204, 1287, 2729-2739	400	9
55	Mulugu	Mulugu	Rainigudem	Kothur	20 - 169	1200	9
56	Mulugu	Mulugu	Pegadapally	Pegadapally	01- 196	3708	9
57	Mulugu	Mulugu	Muddunurthanda	Ramchandrapur	3146-3149, 2991, 2996, 2998, 3183-3185, 3179, 3180, 3539, 3469/2, 3464/2, 3464/1, 3861, 3860, 3857, 3855, 3854	610	9
58	Mulugu	Mulugu	Panchotkulapally	Kothur	306 - 377	485	9
59	Mulugu	Mulugu	Bandarupalli	Bandarupally	1/A/1 - 220, 625, 627, 640/B1, 840/B/2	544	13
60	Mulugu	Mulugu	Bhupalnagar	Ramchandrapur	139, 146, 147, 149, 150-207, 1269-1279, 1301-1366, 1434-1480	1200	11
61	Mulugu	Mulugu	Devanagar	Mallampally	267 - 494, 732-745	2035	9
62	Mulugu	Mulugu	Incherla	Incherla	1 - 308, 951- 1579	2235	11
63	Mulugu	Mulugu	Jangalapalli	Incherla	498-504, 451, 450, 476, 477, 483, 484, 478	2505	13
64	Mulugu	Mulugu	Kodishalakunta	Ramchandrapur	537 -832	700	9
65	Mulugu	Mulugu	Kothur	Kothur	1 - 19, 132- 397/15	2050	9
66	Mulugu	Mulugu	Ramchnadrapur	Ramchandrapur	01- 61, 279- 500, 782-797, 950-1528	1400	11
67	Mulugu	Mulugu	Abbapur	Abbapur	1/A-369/1, 3175, 1981	258	13
68	Mulugu	Mulugu	Ankannagudem	Ankannagudem	1 to 61	82	7
69	Mulugu	Mulugu	Devagiripatnam	Pathipally	67-384, 402	1200	11
70	Mulugu	Mulugu	Jaggannapeta	Jaggannapet	1 - 654/j	3991	11
71	Mulugu	Mulugu	Jakaram	Jakaram	1/A - 771/B/2/R	7386	11
72	Mulugu	Mulugu	Kannaigudem	Kannaigudem	1 - 312/F	1355	9
73	Mulugu	Mulugu	Kasimdevipeta	Kasimdevipet	1 - 627, 1920, 1921	5730	11
74	Mulugu	Mulugu	Madanapalli	Madanpally	1/A - 272/C	958	11
75	Mulugu	Mulugu	Mallampalli	Mallampally	1 - 125, 137-185, 410-729, 764-1258, 1301, 1302, 1744, 1759, 1800 - 1890	3842	13
76	Mulugu	Mulugu	Md.Gouspalli	Mallampally	1234- 1801	800	11
77	Mulugu	Mulugu	Mulugu	Mulugu	1/A - 1279/A	3877	17
78	Mulugu	Mulugu	Pathipalli	Pathipally	1-66, 350, 349, 351-1060	5829	13
79	Mulugu	Mulugu	Potlapur	Potlapur	1/1/1 - 79/4	774	7
80	Mulugu	Mulugu	Sarvapur	Sarvapur	1 - 519, 594/B, 812, 904/E, 1050, 103783	1638	9
81	Mulugu	Venkatapuram	Besthagudem	Wadagudem (Z) Wadagudem (G)	1-117 1-53	1323.77 522.85	11
82	Mulugu	Venkatapuram	Nuguru	Nuguru (Z)	1-124	1118.87	9
83	Mulugu	Venkatapuram	BC Marrigudem	Venkatapuram (Z)	1, 2, 3, 4, 7, 10, 11,	150.15	9

		am			12, 13, 101, 102		
84	Mulugu	Venkatapuram	Vrk Puram	UppeduVeerapuram (Z)	1-89	830.75	11
				Burugudem	1-120	856.30	
85	Mulugu	Venkatapuram	Rachapalli	Rachapalli (G)	1-79	797.72	9
				Mallapuram (Z)	1-12	115.06	
				Mallapuram(G)	1-97	345.00	
86	Mulugu	Venkatapuram	UppeduVeerapuram	UppeduVeerapuram (Z)	36-87	325.00	11
				Uppedu (Z)	1-76	586.57	
				Koyabesthagudem (G)	1-87	732.32	
87	Mulugu	Venkatapuram	Ramachandrapuram	Pujarigudem (G)	1-45	560.10	9
				Ippagudem (Z)	1-27	351.80	
				Chinnada(Z)	1-24	221.05	
88	Mulugu	Venkatapuram	Bodhapuram	Bodhapuram (G)	1-37	567.82	9
				Thaniparthi(G)	1-41	285.15	
				Alubaka(G)	1-7	800.15	
89	Mulugu	Venkatapuram	Thippapuram	Thippapuram(G)	1-47	870.42	9
				Kalipaka	1-19	669.12	
90	Mulugu	Venkatapuram	Marikala	Vadagudem(Z)	1-117	1322.62	9
				Vadagudem	1-53	522.85	
				Bandagudem	1-13	177.17	
				Marikala(G)	1-129	1360.12	
				Marikala(Z)	1-8	50.55	
				Sudibaka(G)	1-15	168.30	
				Punemveerapuram(G)	1-15	114.60	
				Punemveerapuram I	1-10	117.52	
91	Mulugu	Venkatapuram	Venkatapuram	Kothagudem	1-55	459.75	15
				Marrigudem	36-96	756.05	
				Venkatapuram(Z)	1-102	1001.80	
				Venkatapuram(G)	1-66	399.12	
				Rachapalli(Z)	1-79	800.07	
				Mallapuram(G)	1-39	345.20	
				Mallapuram(Z)	1-12	116.22	
				Nuguru	1-124	1118.87	
92	Mulugu	Venkatapuram	Pathrapuram	UppeduVeerapuram	1-130	1156.25	13
				Koyabesthagudem(G)	1-87	732.32	
				Palem(Z)	1-93	605.20	
				Uppedu	1-76	586.57	
				Burugudem	1-120	856.37	
				Narsireddigudem(G)	1-5	38.12	
				Sarakalanka	1	2.10	
				Palem(G)	1-55	655.02	
93	Mulugu	Venkatapuram	Morravanigudem	Barlagattugudem	1-30	190.80	9
				Morravanigudem	1-117	1075.97	
				Chinnada(Z)	1-24	221.05	
				Chinnada(G)	1, 2	12.02	
94	Mulugu	Venkatapuram	Alubaka	Ippagudem(G)	1-11	108.75	11
				A Kothagudem	1-36	245.57	
				Ramannagudem(Z)	1-13	82.47	
				Nallaguntapalli	1-7	42.10	
				Alubaka (Z)	1-81	1085.65	
				Alubaka(G)	107	1568.80	
				Thippapuram	1-47	870.42	
				Kalipaka	1-19	669.12	
				Bodhapuram	1-38	567.82	
				Thaniparthi(G)	1-41	262.25	

95	Mulugu	Venkatapuram	Barlagudem	Chiruthapalli(G)	1-27	196.35	11
				Aliigudem	1-25	221.60	
				Bandaripalli	1-23	305.22	
				Dasarajupalli	1-17	164.07	
				Barlagudem(Z)	1-23	523.10	
				Dasarajupalli	1-14	104.65	
				Chiruthapalli(Z)	1-23	299.47	
				Ramavaram(Z)	1-39	273.15	
				Ramavaram(G)	1-7	112.72	
				Barlagudem(G)	1-37	250.72	
				Chinagangaram(G)	1-87	659.27	
				Mahithapuram (Z)	1-23	169.82	
				Mahithapuram (G)	1-4	40.90	
96	Mulugu	Venkatapuram	Veerabhadravaram	Veerabhadravaram (Z)	1-49	414.17	9
				Ippagudem(Z)	1-27	351.80	
				Veerabhadravaram(G)	1, 2	34.00	
				Ankannagudem	1-57	559.60	
				Pujarigudem	1-15	131.12	
97	Mulugu	Venkatapuram	Suraveedu	Suraveedu(Z)	1-91	618.05	11
				Kondapuram	1-12	109.07	
				Kotha Kondapuram (Z)	1-116	898.87	
				Suraveedu(G)	1-73	619.70	
98	Mulugu	Venkatapuram	Edhira	Edhira	1-66	479.17	9
				Ontichinthlagudem	1-55	348.17	
				Bandagudem	1-60	331.62	
99	Mulugu	SS Tadvai	Rangapur	Rangapur	1 to 66	917.00	9
				Veerapur	1 to 75	333.00	

100	Mulugu	SS Tadvai	Bandala	Bandala	1 to 33	6785.00	9
				Pochapur	1 to 23	1691.00	
				Bollepally	1 to 43	1746.00	
				Narsapur (PI)	1 to 18	80.00	
				Alligudem	1 to 9	144.00	
101	Mulugu	SS Tadvai	Vengalapur	Vengalapur	1 to 239	505.00	9
				Gonepally	1 to 45	142.00	
102	Mulugu	SS Tadvai	Medaram	Medaram	1 to 191	504.00	11
103	Mulugu	SS Tadvai	KamaramP.T	Kamaram (P.T)	1 to 174	1336.00	9
104	Mulugu	SS Tadvai	Ankampakly	Ankampakly	1 to 46	4204.00	7
				Kousettivai	1 to 12	994.00	
105	Mulugu	SS Tadvai	Berelli	Berelli	1 to 172	859.00	9
				AshannagudaYellapur	1 to 24	1686.00	

				Kamaram (Pa)	1 to 20	403.00	
				Venkannagudem	1 to 15	61.00	
				Kamisettigudem	1 to 15	45.00	
106	Mulugu	SS Tadvai	Lingala	Lingala	1 to 106	4352.00	9
				Bittupally	1 to 21	1682.00	
				Lavvala	1 to 5	67.00	
				Waddegudem	1 to 8	45.00	
107	Mulugu	SS Tadvai	Narla pur	Narlapur	1 to 189	1109.00	11
				Padigap u r	1 to 148	322.00	
				Ellbaka	1 to 23	936.00	
108	Mulugu	SS Tadvai	Ooratamm	Ooratamm	1 to 137	529.00	9
				Kanneboinapally	1 to 9	53.00	
				Jampannavai	1 to 63	415.00	
109	Mulugu	SS Tadvai	Tadvai	Tadvai	1 to 80	743.00	11
				Kondaparthi	1 to 47	1067.00	
110	Mulugu	SS Tadvai	Pambapur	Pambapur	1 to 88	2486	9
111	Mulugu	SS Tadvai	Kalwapally	Kalwapally	1 to 76	733.00	11
				Durgaram	1 to 121	525.00	
				Madaram (D)	1 to 112	161.00	
				Adharvai (D)	1 to 14	101.00	
112	Mulugu	SS Tadvai	Dameravai	Dameravai	1 to 41	1099.00	9
				Singaram	1 to 7	310.00	
				Uppukunta	1 to 42	94.00	
113	Mulugu	SS Tadvai	Katapur	Katapur	1 to 211	628.00	11
114	Mulugu	SS Tadvai	NarsapurP.A	NarsapurP.A	1 to 163	479.00	9
				Chowledu	1 to 24	84.00	
				Kat Narasapur	1 to 20	91.00	
				Keshavapur (D)	1 to 6	56.00	

115	Mulugu	SS Tadvai	Gangaram	Gangaram	1 to 87	457.00	9
				Bhupathipur	1 to 94	214.00	
				Immadigudem	1 to 16	534.00	
				Annaram	1 to 242	943.00	
				Banjara Yellapur	1 to 42	268.00	
116	Mulugu	SS Tadvai	Bayyakkapet	Bayyakkapet	1 to 146	11770.00	9
117	Mulugu	Kannaigudem	Kanathanapally	Kanathanapally	177	965.31	9
118	Mulugu	Kannaigudem	Laxmipur	Laxmipur	87	409.38	9
				Devadula	74	123.02	
119	Mulugu	Eturnagaram	AllamvariGhanpur	AllamvariGanpur	1 to 133	320	9
120	Mulugu	Kannaigudem	Chintaguda	Chinthagudem	1 to 102	250	9

121	Mulugu	Eturnagaram	Chalpaka	Chalpaka	175	1060.12	9
				Banjibandam	51	314.31	
				AllamvariGanpur	33	509.1	
				Veerapur	-	0	
				Ellishattipally	33	283.08	
122	Mulugu	Kannaigudem	Eturu	Eturu	80	576.29	9
				Singaram	109	542.1	
123	Mulugu	Kannaigudem	Buttigudem	Buttigudem	194	1135.29	11
				Chinthagudem	102	595.35	
124	Mulugu	Kannaigudem	Guruvula	Guruvula	120	296.19	9
				Kannaigudem	108	169.14	
125	Mulugu	Eturnagaram	Eturnagaram	Eturnagaram	415	1271.17	17
				Manasapally	51	2855.06	
				AkulavariGanpur	257	1182.09	
				Butaram	32	196.39	
				Ekkela	156	3153.29	
126	Mulugu	Eturnagaram	Ramannagud	Ramannagudem	117	1022.3	11
127	Mulugu	Eturnagaram	KoyyagudaYellapur	KooyyagudaYellapur	134	1473.11	9
				Papkapur	124	1863.33	
				Shivapur	103	658.13	
128	Mulugu	Eturnagaram	Shivapur	Lingapur	3	3.11	9
				Gogupally	93	372.08	

				Chinnaboyinapally		600.18	
				Peddavenkatapur	112	471.35	
129	Mulugu	Eturnagaram	Chinnaboyina Pally	Allugubelly	54	193.38	11
				Chirragudem	63	47.04	
				Medaram	18	350.06	
					89		
130	Mulugu	Eturnagaram	Shapally	Shapally	220	1592.28	9
131	Mulugu	Eturnagaram	Roheer	Roheer	142	650.07	11
132	Mulugu	Eturnagaram	Shankarapally	Shankarajapally	99	1178.06	11
				Mullakatta	184	3398.07	
				Rampur Agrahar	46	1179.06	
				Kondai	113	556.37	
133	Mulugu	Eturnagaram	Kondai	Malyala	129	680.09	11
				Dodla	58	424.06	
				Konderdu	13	55.3	
134	Mulugu	Kannaigudem	Rajannapet	Rajannapet	128	457.28	9
135	Mulugu	Kannaigudem	Thupakulagudem	Thupakulagudem	65, 538	807	9
				Guttala Gangaram	66	321.15	
136	Mulugu	Kannaigudem	Muppanapally	Muppenapally	185	1080.06	9
137	Mulugu	Kannaigudem	Ilapur	Ilapur	90	691.1	9
138	Mulugu	Eturnagaram	Mullakatta	Mullakatta	1 to 186	3398.07	9
139	Mulugu	Kannaigudem	Sarvai.	Sarvai	1 to 90	200	9
140	Mulugu	Wazeedu	Cheekupally	Cheekupally	1 to 926	704.05	9
				Koyaveerapuram	1 to 416		
141	Mulugu	Wazeedu	Pedagollagudem	Pedagollagudem	1 to 755	660.5	9
142	Mulugu	Wazeedu	Ayyavaripet	Ayyavaripet	1 to 889	495.25	9
143	Mulugu	Wazeedu	Dharmavaram	Dharmavaram	1 to 911	1136.28	9
144	Mulugu	Wazeedu	Pusuru	Pusuru	1 to 626	1234.19	9
145	Mulugu	Wazeedu	Tekulagudem	Tekulagudem	1 to 38	690.36	9
146	Mulugu	Wazeedu	Dulapuram	Dulapuram	1 to 447	138	9
				Payabatla	1 to 447		
147	Mulugu	Wazeedu	Chandrupatla	Chandrupatla	1 to 829	754	9
148	Mulugu	Wazeedu	Cherukuru	Cherukuru	1 to 149	717.59	9
149	Mulugu	Wazeedu	Chitoor	Chitoor	1 to 35	717.52	13
150	Mulugu	Wazeedu	Edjarlapalli	Edjarlapalli	1 to 77	642.95	11

151	Mulugu	Wazeedu	Krishnapuram	Krishnapuram	1 to 155	1297.2	11
152	Mulugu	Wazeedu	Nagaram	Nagaram	1 to 39	941.71	11
153	Mulugu	Wazeedu	Peruru	Peruru	1 to 16	406.01	11
154	Mulugu	Wazeedu	Gummadidoddi	Gummadidoddi	1 to 24	503.82	9
155	Mulugu	Wazeedu	Kongala	Kongala	1 to 46	543.26	11
156	Mulugu	Wazeedu	Marmur	Marmur	1 to 40	702.47	11
157	Mulugu	Govindaraopet	Balajinagar	Karlapally	81 to 92, 93/1 to 93/41, 94, 95/1 to 95/6	251.15	9
158	Mulugu	Govindaraopet	Laxmipur	Karlapally	10/1, 10/2, 11 to 13, 14/1, 14/2, 15 to 18, 26, 45/1 to 45/4, 99 to 113, 114/1, 114/2, 115 to 149, 150/1 to 150/10, 152 to 169, 170/1 to 170/28, 171/1 to 171/130, 172/1 to 172/30, 172/89 to 172/103	775.00	9
159	Mulugu	Govindaraopet	Raghavapatnam	Rangapur	53 to 81, 82/A, 82/B, 83 to 99, 100/A, 100/B, 100/C, 101 to 125, 126A, 126B, 127 to 199, 200	663.31	9
160	Mulugu	Govindaraopet	Rangapur	Rangapur	630, 631	1564.26	7
161	Mulugu	Govindaraopet	Gandhinagar	Rampur	1 to 237	434.30	9
162	Mulugu	Govindaraopet	Papaiahpally	Rampur	238 to 402	298.00	9
163	Mulugu	Govindaraopet	Muthapur	Muthapur	34/1	196.00	7
164	Mulugu	Govindaraopet	Kotagadda	Laknavaram	156 to 169, 174 to 399	1095.00	7
165	Mulugu	Govindaraopet	Ramnagar	Laknavaram	555, to 609	2047.00	9
166	Mulugu	Govindaraopet	Somalagadda	Chalvai	1 to 186	1174.19	7
167	Mulugu	Govindaraopet	Karlapally	Karlapally	202, 203, 201, 575	31.32	9

168	Mulugu	Govindaraopet	Govindaraopet	Laknavaram	1 to 53, 200 to 310, 311/1, 311/2, 312 to 368, 369/1, 369/2, 370 to 372, 373/1, 373/2, 374 to 400, 403 to 453, 456 to 545, 546/1, 547/1, 547/2, 548 to 553, 554/1, 554/2, 555/1, 555/2, 556 to 620, 632, 633, 639	120.00	15
169	Mulugu	Govindaraopet	Chalvai	Chalvai	187 to 951	6449.11	15
170	Mulugu	Govindaraopet	Pasra	Rampur	1 to 228	2979.05	15
171	Mulugu	Govindaraopet	Motlagudem	Motlagudem	18/1, 31/1	3663.01	9
172	Mulugu	Govindaraopet	Laknavaram	Laknavaram	400 to 554	3269.00	20[9]
173	Mulugu	Govindaraopet	Bussapur	Bussapur	1 to 174	2361.30	9
174	Mulugu	Govindaraopet	Machapur	Machapur	375, 382, 405, 406, 407, 522, 523, 524, 525, 507, 28, 529, 576, 531, 532, 540, 198, 99, 100, 102, 101, 102, 145, 146, 147, 150, 151, 152, 153, 170, 171, 200, 202, 206, 207, 208, 327, 328, 329, 330, 331, 332, 333, 370, 771, 372, 374	67	9

(15) In Nagarkurnool District,-

(i) Sl.No.169-A and the entries relating thereto shall be deleted.

(ii) In Sl.No.233-A, for the entries in columns (4) and (7), the following shall respectively be substituted, namely,- (page No.825).

(4)	(7)
M.G.Colony Thanda	548.07

(16) In Nalgonda District,-

(i) In Sl.No.40, in column (8), for the entry "7", the entry "9" shall be substituted.

(ii) In Sl.No.62, in column (8), for the entry "9", the entry "11" shall be substituted.

(iii) In Sl.No.62-A,

(a) in column (5), for the entry "Balaji Thanda", the entry "Nasarlapally" shall be substituted.

(b) in column (8), for the entry "5", the entry "7" shall be substituted.

(iv) In Sl.No.85, in column (8), for the entry "7", the entry "5" shall be substituted.

(v) In Sl.No.87, in column (8), for the entry "5", the entry "7" shall be substituted.

(vi) In Sl.No.92, in column (6), for the entry "331", the entry "231" shall be substituted.

(vii) In Sl.No.94, against the Revenue Village "Kondabheemanapally", in column (6), after the figures and expression "397-398,", the figures and expression "485-492" shall be added.

(viii) In Sl.No.94-A,

(a) in column (3), for the entry "Devarakonda Thanda", the entry "Devarakonda" shall be substituted.

(b) in column (4), for the entry "Girija Nagar", the entry "Girija Nagar Thanda" shall be substituted.

(c) in Sl.No.180-A, in column (8), for the entry "11", the entry "9" shall be substituted.

(ix) In Sl.No.200,

(a) in column (4), for the entry "Angadipeta", the entry "Angadipeta X Road" shall be substituted.

(b) In column (8), for the figure "11", the figure "9" shall be substituted.

(x) In Sl.No.212, in column (8), for the entry "11", the entry "9" shall be substituted.

(xi) For Sl.No.381-A and the entries relating thereto, the following entries shall be substituted, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
381-A	Nalgonda	Munugode	Kashavari gudem	Kalvalapally	180- 260	956.12	7

(xii) In Sl.No.449, in column (8), for the entry "9", the entry "11" shall be substituted.

(xiii) In Sl.No.510, in column (8), for the entry "7", the entry "9" shall be substituted.

(xiv) In Sl.No.574, in column (8), for the entry "11", the entry "9" shall be substituted.

(17) (i) After Nalgonda District and all the entries relating thereto, the following District and entries shall be inserted, namely,-

Sl. No.	District	Mandal	Village	Revenue Village	Survey Numbers	Extent (in Acrs)	No. of Members
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Narayanpet	Utkoor	Yergatpally	Yergatpally	1 to133	1476.35	9
2.	Narayanpet	Utkoor	Samisthapur	Samisthapur	1 to 208	1118-1	9
3.	Narayanpet	Utkoor	Thimmared	Nidugurthi	161 to 211 & 213, 216	677-19	9

			dypally Thanda		to 217, 219 to 222, 224 to 230		
4.	Narayanpet	Utkoor	Kothapally	Bijwar	19 to 22, 94 to 95, 101 to 228, 237 to 253	876-17	9
5.	Narayanpet	Utkoor	Laxmipally	Laxmipally	1 to 125	753-28	7
6.	Narayanpet	Utkoor	Nagireddypally	Nagireddypalle	1 to 111	657-17	7
7.	Narayanpet	Utkoor	Peddaparla	Peddaporla	1 to 466	4504-16	11
				Jeernahally	1 to 70		
8.	Narayanpet	Utkoor	Thipraspally	Thipraspally	1 to 359	3568-18	11
				Bapuru	1 to 170		
9.	Narayanpet	Utkoor	Kollur	Kollur	1 to 379	3470-08	11
10.	Narayanpet	Utkoor	Nidugurthi	Nidugurthi	1 to 160, 212, 214 to 215, 218, 223, 231 to 767	4072-21	11
11.	Narayanpet	Utkoor	Bijwar	Bijwar	1 to 18, 23 to 93, 96 to 100, 229 to 236, 254 to 492	3157-02	11
12.	Narayanpet	Utkoor	Aminpur	Aminpur	1 to 279	3373-19	11
				Samanur	1 to 142		
13.	Narayanpet	Utkoor	Oblapur	Oblapur	1 to 212	1745-38	9
14.	Narayanpet	Utkoor	Pagidimarri	Pagidimarri	1 to 420	3382-29	11
				Pallekunta	1 to 39		
				Venkatapur	1 to 45		
15.	Narayanpet	Utkoor	Vallampalle	Vallampalle	1 to 238	1569-18	9
16.	Narayanpet	Utkoor	Edavelli	Edavelli	1 to 500	4086-06	11
				Thirmalapur	1 to 47		
17.	Narayanpet	Utkoor	Chinnaporla	Chinnaporla	1 to 295	2180	11
18.	Narayanpet	Utkoor	Peddajetrem	Peddajetrem	1 to 225, 237 to 268, 272 to 279, 312 to 471, 700 to 887	4189-17	13
19.	Narayanpet	Utkoor	Mogdhampur	Peddajetrem	472 to 629	1121-36	9
20.	Narayanpet	Utkoor	Ausulonipalle	Peddajetrem	226 to 236, 269 to 271, 280 to 311, 630 to 699	1423-39	11
21.	Narayanpet	Utkoor	Utkoor	Utkoor	1 to 876	8327-25	17
				Dhanthanpalle	1 to 248		
22.	Narayanpet	Utkoor	Pulimamidi	Pulimamidi	1 to 601	3910-01	15
23.	Narayanpet	Utkoor	Mallepalle	Mallepalle	1 to 359	3198-3	11
				Garlapalle	1 to 95		
24.	Narayanpet	Narwa	Nagireddy Pally	Nagireddy Pally	1 to 278	2419	9
25.	Narayanpet	Narwa	Yellampally	Yellampally	1 to 208	1473	9
26.	Narayanpet	Narwa	Rajupally	Rajupally	1 to 93	1022	7
27.	Narayanpet	Narwa	Lakkardoddi	Lakkar	1 to 260	2111	7

				Doddi			
28.	Narayanpet	Narwa	Bekkarpally	Bekkarpally	1 to 170	1134	9
29.	Narayanpet	Narwa	Kothapally	Kothapally	1 to 133	752	9
30.	Narayanpet	Narwa	Peddakadmur	Peddakadmur	1 to 355	2317	13
31.	Narayanpet	Narwa	Raikode	Raikode	1 to 478	4807	11
32.	Narayanpet	Narwa	Jangamredypally	Jangamredypally	1-8,26-154	1240-18	9
33.	Narayanpet	Narwa	Jakkannapally	Jakkannapally	1 to 158	1167-54	9
34.	Narayanpet	Narwa	Kalwal	Kalwal	1 to 418	2735	11
35.	Narayanpet	Narwa	Kumarlingampally	Kumarlingampally	1 to 184	1732	11
36.	Narayanpet	Narwa	Lankala	Lankala	1 to 675	5314	13
37.	Narayanpet	Narwa	Narwa	Narwa	1 to 509	3039	13
38.	Narayanpet	Narwa	Patherched	Patherched	1 to 432	4269	11
39.	Narayanpet	Narwa	Rampur	Rampur	1 to 120	769	11
40.	Narayanpet	Narwa	Seepur	Seepur	1 to 321	2684	9
41.	Narayanpet	Narwa	Undekode	Undekode	1 to 624	4469	11
42.	Narayanpet	Narwa	Yamki	Yamki	1 to 371	2682	11
43.	Narayanpet	Maganoor	Oblapoor	Oblapoor	1 to 142	1030-36	9
44.	Narayanpet	Maganoor	Gururaolingampally	Gururaolingampally	1 to 194	1301-21	9
45.	Narayanpet	Maganoor	Ammapally	(Part Sy. No. Of Wadwat Village)	134, 176,186,187,198,199,313, 316 to 431	984-24	9
46.	Narayanpet	Maganoor	Parmandodi	Parmandodi	1 to 113	694-05	9
47.	Narayanpet	Maganoor	Bairampally	Bairampally	1 to 161	1163-2	7
48.	Narayanpet	Maganoor	Talamkeri	Talamkeri	1 to 229	1781-25	7
49.	Narayanpet	Maganoor	Neredigam Doddi	Neredigam Doddi	139, 171,172,174, 177 to 297	1424-21	7
50.	Narayanpet	Maganoor	Adivisatyavar	Adivisatyavar	1 to 182	1398-3	9
51.	Narayanpet	Maganoor	Kothapally	Kothapally	1 to 438	3480-05	11
52.	Narayanpet	Maganoor	Mandipally	Mandipally	1 to 194	1604-07	9
53.	Narayanpet	Maganoor	Wadwat	Wadwat	1 to 133, 135 to 175, 177 to 185, 188 to 197,200 to 312, 314, 315,432 to 574	3257-34	11
54.	Narayanpet	Maganoor	Ujjelli	Ujjelli	1 to 459	2704-38	11

55.	Narayanpet	Magano or	Neredigam	Neredigam	1 to 138, 140 to 170, 173,175,176, 298 to 707	4800-38	13
56.	Narayanpet	Magano or	Maganoor	Maganoor	1 to 813	7020.00	13
57.	Narayanpet	Magano or	Kolpoor	Kolpoor	1 to 423	2714-12	11
58.	Narayanpet	Magano or	Warkoor	Warkoor	1 to 459	3465-36	11
59.	Narayanpet	Krishna	Murahardod di	Murahardod di	1 to 182	1238-14	9
60.	Narayanpet	Krishna	Khandoddi	Kunsi	113 to 211, 218 to 233	789-02	9
61.	Narayanpet	Krishna	Gurujal	Gurujal	1 to 190	1702-22	9
62.	Narayanpet	Krishna	Kusumurthy	Kusumurthy , Kalahally	1 to 143, 1 to 96	1939-53	9
63.	Narayanpet	Krishna	Mudumal	Mudumal, Mudumal Doddi	1 to 587, 1 to 87,	4714.14	11
64.	Narayanpet	Krishna	Kunsi	Kunsi	1 to 112, 212 to 217, 234 to 652	4975-87	11
65.	Narayanpet	Krishna	Thangidigi	Thangidigi	1 to 323,	2474-34	9
66.	Narayanpet	Krishna	Krishna	Krishna	261,262,264 to 329,343 to 348,365to371,391to41 8	3803-91	9
67.	Narayanpet	Krishna	Hindupoor	Hindupoor	1 to260,263,330 to 342,372 to 390,349 to 364,419 to 555.	1185-15	13
68.	Narayanpet	Krishna	Gudeballur	Gudeballur	1 to 950	8318-36	15
69.	Narayanpet	Krishna	Chegunta	Chegunta	1 to 397	3577-35	11
70.	Narayanpet	Krishna	Alampally	Alampally	1 to 378	3170-01	9
71.	Narayanpet	Krishna	Ainapoor	Ainapur	1 to 214	2908.25	9
	Narayanpet			Sukurlingam pally	1 to 76		
72.	Narayanpet	Makthal	Gadampally	Anugonda	412-490	931-59	9
73.	Narayanpet	Makthal	Dadanpally	Anugonda	55-229, 237-239	1066-39	9
74.	Narayanpet	Makthal	Ankenpally	Anugonda	260-261, 288-291 298- 351, 358, 360-411, 491-499	1038-46	9
75.	Narayanpet	Makthal	Vanaikunta	Dasardoddi	5-74 , 79-83,90-110, 123-163, 170	640-06	9
76.	Narayanpet	Makthal	Tekulapally	Tekulapally	1-146	987-39	9
77.	Narayanpet	Makthal	Joulapur	Joulapur	1-172	1412-1	9
78.	Narayanpet	Makthal	Madanpally	Jaklair	250-466, 506-559	1837-17	9
79.	Narayanpet	Makthal	Narsi Reddy Pally	Bondalkunt a	1-569	853-93	9
80.	Narayanpet	Makthal	Upparpally	Upparpally	1-237	1410-11	9

81.	Narayanpet	Makthal	Samanpally	Manthangod	520-572, 593-687	992-1	9
82.	Narayanpet	Makthal	Parevula	Parevula	1-271	2381-33	9
83.	Narayanpet	Makthal	Gurlapally	Gurlapally	1-72	411-23	9
84.	Narayanpet	Makthal	Kondadoddi	Kondadoddi	1-165	1506-35	9
85.	Narayanpet	Makthal	Yersanpally	Karni	439-449, 473-575, 805-864	1488-1	7
86.	Narayanpet	Makthal	Bhagavanpally	Bhagavanpally	1-97	1143-3	7
87.	Narayanpet	Makthal	Manthangoud	Manthangoud	1-519, 573-592, 688-920,	6397-32	13
88.	Narayanpet	Makthal	Muslaipally	Muslaipally	1-49	456-13	9
89.	Narayanpet	Makthal	Sangambanda	Sangambanda	1-348	2005-6	11
90.	Narayanpet	Makthal	Anugonda	Anugonda	1-54, 230-236, 240-259, 262-287, 292-297, 352-357, 359, 500-520	1961-21	9
91.	Narayanpet	Makthal	Chinagoplapur	Chinnagoplapur	1-144	948-58	9
92.	Narayanpet	Makthal	Dasardoddi	Dasardoddi	1-4, 75-78, 84-89, 111-122, 164-169, 171-332	1491-25	11
93.	Narayanpet	Makthal	Golapally	Golapally	1-173	1438-73	9
94.	Narayanpet	Makthal	Gudigandla	Gudigandla	1-285	2123-99	11
95.	Narayanpet	Makthal	Jaklair	Jaklair	1-249, 467-505, 560-967	4497-36	13
96.	Narayanpet	Makthal	Kachwar	Kachwar	1-224	1738-52	9
97.	Narayanpet	Makthal	Karni	Karni	1-438, 450-472, 576-804, 865-971	6657-19	13
98.	Narayanpet	Makthal	Lingampally	Lingampally	1-1168	1924-07	11
99.	Narayanpet	Makthal	Satyawar	Satyawar	1-274	2177-41	9
100.	Narayanpet	Makthal	Bhoothpur	Bhoothpur	1-431	3599-48	11
101.	Narayanpet	Makthal	Chityala	Chityala	1-347	2900-68	11
102.	Narayanpet	Makthal	Katrev Pally	Katrevpally	1-193	1768-17	11
103.	Narayanpet	Makthal	Khanapur	Khanapur	1-280	1889-1	9
104.	Narayanpet	Makthal	Madhwar	Madhwar	1-458	3045-19	11
105.	Narayanpet	Makthal	Mustipally	Mustipally	1-49	382-72	9
106.	Narayanpet	Makthal	Panchdevpad	Panchadevpad	1-145	1220-39	9
107.	Narayanpet	Makthal	Panchalingal	Panchalingal	1-277	2560-38	11
108.	Narayanpet	Makthal	Paspul	Paspul	1-182	1246-05	9
109.	Narayanpet	Makthal	Rudrasamudram	Rudrasamudram	1-427	3174-3	11
110.	Narayanpet	Makthal	Someshwarbanda	Someshwarbanda	1-169	1400-07	9
111.	Narayanpet	Kosgi	Sarangaraopally	Sarangaraopally	1 to 71	574-39	9
112.	Narayanpet	Kosgi	Appayapally	Appayapally	1 to 73	1001	9

113.	Narayanpet	Kosgi	P C Tanda	Musriffa	246 to 297	671-3	7
114.	Narayanpet	Kosgi	Kummarikunta Tanda	Muddireddy pally	8 to 55, 65 to 75,	467-17	7
115.	Narayanpet	Kosgi	Mukthipad	Mukthipad	1 to 136	659	9
116.	Narayanpet	Kosgi	Amlikunta	Amlikunta	1 to 277	1206	9
117.	Narayanpet	Kosgi	Gundumal	Gundumal	1 to 712	5257	15
118.	Narayanpet	Kosgi	Musriffa	Musriffa	1 to 203, 351 to 375, 470 to 558	1110-37	11
119.	Narayanpet	Kosgi	Bolwanpally	Musriffa	204 to 245, 298 to 350, 376 to 469	1162-13	9
120.	Narayanpet	Kosgi	Muddireddy pally	Muddireddy pally	1 to 7, 56 to 64, 76 to 213	748-23	9
121.	Narayanpet	Kosgi	Kothapally	Kothapally	1 to 214	1465	9
				Lodhipoor	1 to 78		
122.	Narayanpet	Kosgi	Chandravan cha	Chandravan cha	1 to 262	1799	9
123.	Narayanpet	Kosgi	Nacharam	Nacharam	1 to 276	1460	11
124.	Narayanpet	Kosgi	Togapoor	Togapoor	1 to 402	1943	11
125.	Narayanpet	Kosgi	Sarjakhant	Sarjakhant	1 to 40	1717	13
				Eejipoor	1 to 273		
126.	Narayanpet	Kosgi	Mungimalla	Mungimalla	1 to 169	704	9
127.	Narayanpet	Kosgi	Mirjapoor	Mirjapoor	1 to 303	1669	11
128.	Narayanpet	Kosgi	Bijjaram	Bijjaram	1 to 323	1479	9
129.	Narayanpet	Kosgi	Chennaram	Chennaram	1 to 183	973	9
130.	Narayanpet	Kosgi	Kadampally	Kadampally	1 to 321	1414	9
131.	Narayanpet	Kosgi	Bogaram	Bogaram	1 to 244	1297	11

132.	Narayanpet	Kosgi	Bhakthimalla	Bhakthimalla	1 to 192	944-06	9
133.	Narayanpet	Kosgi	Hanmanpally	Bhakthimalla	193 to 423	1800-34	9
134.	Narayanpet	Kosgi	Balabadraipally	Balabadraipally	1 to 432	2503	11
135.	Narayanpet	Kosgi	Hakimpet	Hakimpet	1 to 254	1430	11
136.	Narayanpet	Kosgi	Pollepally	Pollepally	1 to 360	3117	11
137.	Narayanpet	Maddur	Achamppally	Renivatla	318,326, 358 to 382, 461, 463 to 618, 620 to 633.	811-02	9
138.	Narayanpet	Maddur	Damla Thanda	Dorepally	236 to 248,	317.14	7
139.	Narayanpet	Maddur	Jadava Rao Pally Thanda	Nandipad	15 to 35,	204.01	7
140.	Narayanpet	Maddur	Valya Naik Thanda	Bhuneed	195 to 201,	684	7
				Duppattghat	121 to 126		
141.	Narayanpet	Maddur	Ekamed	Lingalched	76 to 150	420	9
142.	Narayanpet	Maddur	Chapancheruvu Thanda	Maddur	30 to 71, 76 to 78	658-03	9
143.	Narayanpet	Maddur	Bheempur	Maddur	294 to 336	555-33	9
144.	Narayanpet	Maddur	Nagampally	Maddur	338 to 459	555-34	9
145.	Narayanpet	Maddur	Erragunta Thanda	Renivatla	77, 80 to 193, 195, 224 to 238.	1568-10	9
146.	Narayanpet	Maddur	Parsapur	Parsapur	1 to 70	668-25	9
147.	Narayanpet	Maddur	Pallegadda Thanda	Dorepally	34 to 38, 54 to 65, 420 to 426, 429 to 461, 464 to 468	1039-2	9
148.	Narayanpet	Maddur	Porla Kunta Thanda	Dorepally	198 to 201, 249 to 259, 260 to 279, 283 to 289, 311, 324	594.02	9
149.	Narayanpet	Maddur	Hanmya Naik Thanda	Dorepally	67 to 89, 94, 215 to 235	921	9
150.	Narayanpet	Maddur	Seethya Naik Thanda	Jadavarao Pally	42 to 75	913-37	9
151.	Narayanpet	Maddur	Allipur	Allipur	1 to 145	1096	9
152.	Narayanpet	Maddur	Kothapally Thanda	Kothapally	23 to 52, 207 to 298	609-25	9
153.	Narayanpet	Maddur	Lakkaipally	Lakkaipally	1 to 106	1040-13	9
154.	Narayanpet	Maddur	Medikunta Thanda	Pallerla	318 to 406	693-38	9
155.	Narayanpet	Maddur	Chendrya Naik Thanda	Pallerla	15, 16, 20, 21, 407 to 449, 454 to 475	715-22	7
156.	Narayanpet	Maddur	Peddapur	Peddapur	1 to 174	979	9
157.	Narayanpet	Maddur	Pedda Thanda	Veeraram, Nidjinta	231 to 316, 83-85, 87, 89,	506-37	9

158.	Narayanpet	Maddur	Gorloni Bavi	Bhooned	83 to199	518	7
159.	Narayanpet	Maddur	Maddur	Maddur	1 to 29, 72 to 75 , 79 to 293, 337, 460 to 552	3095	15
160.	Narayanpet	Maddur	Renivatla	Renivatla	1 to 76, 78, 79, 196, 210, 211, 310, 311, 319 to 325, 327 to 357, 619, 634 to 808.	2070-02	13
161.	Narayanpet	Maddur	Danganpur	Damganpur	1 to 259	1690	11
162.	Narayanpet	Maddur	Dorepally	Dorepally	1 to 33,39 to 53 ,66,90 to93,95 to 197,202 to 214,280 to 282,290 to 310,312 to 323,325 to 419,427 to 428,462 to 463,469 to 491	2834	13
163.	Narayanpet	Maddur	Jadava Rao Pally	Jadava Rao Pally	1 to 14, 36 to 41, 76 to 136	863.32	9
164.	Narayanpet	Maddur	Mannapur	Mannapur	1 to 194	905	9
165.	Narayanpet	Maddur	Kishan Nagar	Bhooned	207 to 221, 230 to 265	292.09	7
166.	Narayanpet	Maddur	Kothapally	Kothpally	1 to 22, 53 to 206, 299 to 312	1193-04	11
167.	Narayanpet	Maddur	Nandipad	Nandipad, Malki Jadaraopalli	1 to 223 , 1 to 58	2625	11
168.	Narayanpet	Maddur	Pallerla	Palleria	1 to 14, 17 to 19, 22 to 317, 450 to 453, 476 to 478	2787	13
169.	Narayanpet	Maddur	Appireddyp alle	Renivatla	194, 197 to 209, 212 to 223, 239 to 309, 312 to 317, 383 to 460, 462.	1004-01	9
170.	Narayanpet	Maddur	Veeraram	Veeraram	1 to 230, 317 to 376	1264	9
171.	Narayanpet	Maddur	Nidjinha	Nidjinha	1 to 82 , 86, 88, 90 to 528	4453	13
172.	Narayanpet	Maddur	Lingalched	Lingalched	1 to 75	440.01	7
173.	Narayanpet	Maddur	Duppatghat	Duppatghat	1 to 120, 127 to 186,	925	9
174.	Narayanpet	Maddur	Bhuneed	Bhooned	1 to 82, 222 to 229, 266 to 425	1650-02	11
175.	Narayanpet	Maddur	Khajipur	Khajipur	1 to201	1472-37	9
176.	Narayanpet	Maddur	Chintaldinne	Chintaldinne	1 to 127	957	11
177.	Narayanpet	Maddur	Chenwar	Chenwar	1 to 213	1035	9
178.	Narayanpet	Maddur	Chennareddy pally	Chennareddy pally	1 to 208	1185-31	11
179.	Narayanpet	Maddur	Gokulnagar	Gokulnagar	1 to 236	980	11
180.	Narayanpet	Maddur	Thimmared dypally	Thimmared dypally	1 to 107	726	9
181.	Narayanpet	Maddur	Kommur	Kommur	1 to 241	1547	11
182.	Narayanpet	Maddur	Pediripad	Pediripad	1 to 291	2224	11

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183.	Narayanpet	Maddur	Nandigama	Nandigama	1 to 114	979	9
184.	Narayanpet	Maddur	Nagireddypally	Nagireddypally	1 to 151	983-24	9
185.	Narayanpet	Maddur	Mominapur	Mominapur	1 to 399	1480	11
186.	Narayanpet	Narayanpet	Utakunta Thanda	Abhangapur	270-276, 282-354, 391-432	1356-10	9
187.	Narayanpet	Narayanpet	Boinpally Thanda	Boinpally	59-80, 85-93, 98-107, 113-119	465-06	9
188.	Narayanpet	Narayanpet	Lingampally	Lingampally	1-21, 23, 26, 30, 110-205	889-30	9
189.	Narayanpet	Narayanpet	Vandargutta Thanda	Kollampally	8-11, 42-44, 46-65, 67-70, 73-81, 93-120, 122-123, 141-149	1692-43	9
190.	Narayanpet	Narayanpet	Pilligundla Thanda	Lingampally	22, 24-25, 27-29, 31-109	765-03	9
191.	Narayanpet	Narayanpet	Meedi Thanda	Perapalla	114-128, 136-172, 226, 229-354, 391, 398	1814-00	9
192.	Narayanpet	Narayanpet	Mekhahanman Thanda	Thirumalapur	150-151, 153-154, 164, 166, 168-169, 171-172, 175-176, 178-182, 185, 187-189, 191-196, 215, 219-221, 224-227	2390-35	9
				Chinnajatra m	119-151,155		
193.	Narayanpet	Narayanpet	Abhangapur	Abhangapur	1-118, 269, 277-281, 355-390, 433-610	2297-72	11
194.	Narayanpet	Narayanpet	Boinpally	Boinpally	1-58, 81-84, 94-97, 108-112, 120-178	1,080	9
195.	Narayanpet	Narayanpet	Kollampally	Kollampally	1-7, 12-41, 45, 66, 71-72,82-92, 121, 124-140, 150-861	3782-12	15
196.	Narayanpet	Narayanpet	Perapalla	Perapalla	1-113, 129-135, 173-225, 227-228, 355-390, 392-397, 399-67	3176-00	11
197.	Narayanpet	Narayanpet	Thirumalapur	Thirumalapur	1-149, 152, 155-163, 165, 167, 170, 173-174, 177, 183-184, 186, 190, 197-214, 216-218, 222-223, 228-411	4431-30	13
198.	Narayanpet	Narayanpet	Laxmipoor	Chinnajatra m	46-52, 64 -118, 152-154,156-229, 311-314	1172-98	9
199.	Narayanpet	Narayan	Ammireddy	Ammireddy	1-201	1934-34	11

		pet	pally	pally			
200.	Narayanpet	Narayanpet	Anthwar	Anthwar	1-58 (58)	514-94	9
				Ayyavaripally	1-49 (49)		
201.	Narayanpet	Narayanpet	Appakpally	Appakpally	27,760	356	9
202.	Narayanpet	Narayanpet	Appireddipally	Appireddipally	1-333	2534-54	11
203.	Narayanpet	Narayanpet	Bandagonda	Abhangapur	119-268	1055-60	11
204.	Narayanpet	Narayanpet	Bhairamkonda	Bhairamkonda	1-410	2886-09	11
205.	Narayanpet	Narayanpet	Chinnajatra	Chinnajatra	1-45, 53-63, 230-310, 315-448	2046-28	11
206.	Narayanpet	Narayanpet	Eklaspur	Eklaspur	1-303	2777-07	11
207.	Narayanpet	Narayanpet	Jajapur	Jajapur	1-446	2097-34	13
208.	Narayanpet	Narayanpet	Jalalpur	Jalalpur	1-192	1159-78	11
209.	Narayanpet	Narayanpet	Kotakonda	Kotakonda	1-289	3394-07	15
210.	Narayanpet	Narayanpet	Shasanpally	Singaram	18-95	417-14	9
211.	Narayanpet	Narayanpet	Shernapally	Shernapally	1-216	2633-47	11
	Narayanpet			Kothapally Thanda	1-197		
212.	Narayanpet	Narayanpet	Singaram	Singaram	1-17, 96-404	1762-62	11
213.	Narayanpet	Narayanpet	Bommanpadu	Bommanpadu	1 TO 318	3743-00 (ace/gun)	11
214.	Narayanpet	Dhanwada	Chekarlagada Tanda	Kondapur	580/1; 581-585; 589-590; 680-682; 686-716.	974-36	9
215.	Narayanpet	Dhanwada	Buddamarri Tanda	Kondapur	164-196; 202-224; 238-269; 282/2; 315-319; 322-323.	622-21	9
216.	Narayanpet	Dhanwada	Thollagutta Tanda	Kondapur	495-498; 540-547; 553-577; 580/3.	2566-24	9
217.	Narayanpet	Dhanwada	Madigelamu la Tanda	Kistapur	555-647; 653-656	2226-26	9
218.	Narayanpet	Dhanwada	Patha Tanda	Mandipalli	73-128; 165-184; 189-227.	1074-02	9
219.	Narayanpet	Dhanwada	Kondronipalli	Gotur	228-231; 233; 267; 360-376; 378-389; 400-465; 470	947-13	9
220.	Narayanpet	Dhanwada	Manthronipalli	Gunmukla	206-208; 211-216; 218-232; 234-280.	732-03	9

221.	Narayanpet	Dhanwada	Yemnonipalli	Yemnonipalli	1-159	1271-03	9
222.	Narayanpet	Dhanwada	Dudugu Tanda	Kondapur	282/4; 482-488; 491-494; 499-506; 510-514; 523-539; 548-552.	557-02	7
223.	Narayanpet	Dhanwada	Cherlapalli	Kondapur	578-579; 580/2; 586-588; 591-679; 683-685; 717-738.	980-24	11
224.	Narayanpet	Dhanwada	Hanmanpalli	Kondapur	282/3; 283-290; 300-306; 338-481; 489-490; 507-509; 515-522; 745-756.	1016-03	9
225.	Narayanpet	Dhanwada	Ramkistaiahpalli	Kistapur	227-485	3074-21	11
226.	Narayanpet	Dhanwada	Mandipalli	Mandipalli	1-72; 129-164; 185-188; 228-385.	2110-08	11
227.	Narayanpet	Dhanwada	Gotur	Gotur	1-227; 232; 234-266; 268-359; 377; 390-399; 466-469; 471-566	2422-19	13
228.	Narayanpet	Dhanwada	Gunmukla	Gunmukla	1-205; 209-210; 217; 233; 281-364.	2878-3	9
229.	Narayanpet	Dhanwada	Dhanwada	Dhanwada	1-777	6339-12	15
230.	Narayanpet	Dhanwada	Pathapalle	Patha Palle	1-191	1383-15	9
231.	Narayanpet	Dhanwada	Kistapur	Kistapur	1-226; 486-554; 648-652; 657-803	3832-17	13
232.	Narayanpet	Dhanwada	Kamsanpalli	Kamsanpalli	1-76	379-02	9
233.	Narayanpet	Dhanwada	Kondapur	Kondapur	1-163; 197-201; 225-237; 270-282/1; 291-299; 307-314; 320-321; 324-337; 707/2; 739-744; 757-802	1909-1	13
234.	Narayanpet	Damara gidda	Lingareddypalli	Lingareddypalli	1 to 93	1195-28	9
235.	Narayanpet	Damara gidda	Cahakalonipalli	Cahakalonipalli	1 to 155	796-12	9
236.	Narayanpet	Damara gidda	Yelsanpalli	Yelsanpalli	1 to 48	534-03	7
237.	Narayanpet	Damara gidda	Suddabanda tanda	Suddabanda Tanda	1 to 30	402-37	9
238.	Narayanpet	Damara gidda	Mustapet	Desaipalli	13 to 24 ,26 to 86	712-06	9
239.	Narayanpet	Damara gidda	Damaragidda Tanda	Damaragidda	112 to 121, 133 to 143 146 to 151, 153 to 206	573-30	9
240.	Narayanpet	Damara gidda	Wathugundaltanda	Wathugundla	38 to 94 ,95 to 117	1697-23	9

241.	Narayanpet	Damara gidda	Ayyavaripali	Ayyavaripali	1 to 86	548-04	7
242.	Narayanpet	Damara gidda	Gadimunka npalli	Gadimunka npalli	1 to 255	2078-06	11
243.	Narayanpet	Damara gidda	Kandenpalli	Kandenpalli	1 to 139	1299-18	9
244.	Narayanpet	Damara gidda	Mogulamad aka	Mogulamad aka	1 to 249	1779-18	13
245.	Narayanpet	Damara gidda	Wathugundla	Wathugundla	1 to 37, 94, 118 to 158	1216-29	11
246.	Narayanpet	Damara gidda	Desaipalli	Desaipalli	1 to 12, 25, 87 to 120	622-35 (acr/gun)	9
247.	Narayanpet	Damara gidda	Damaragidda	Damaragidda	1 to 111, 122 to 132, 144,145,152, 207 to 223,351,354,355,362 to 364,372 to 526,528, 530 to 535, 537 to 543,548	3570-25	15
248.	Narayanpet	Damara gidda	Annasagar	Annasagar	1 TO 197	1193-00	11
249.	Narayanpet	Damara gidda	Ashanpally	Ashanpally, Laxmipur	1 TO 216 1-53	1114-00	11
250.	Narayanpet	Damara gidda	Bapanpalli	Bapanpalli	1 TO 277	3058-36	13
251.	Narayanpet	Damara gidda	Gadpa	Gadpa	1 TO 170	1699-15	9
252.	Narayanpet	Damara gidda	Kamsanipalli	Kamsanipalli	1 TO 269	3647-15	13
253.	Narayanpet	Damara gidda	Kanukurthy	Kanukurthy	1 to 522	4517-12	13
254.	Narayanpet	Damara gidda	Kythanpalli	Kythanpalli	1 to 269	2244-15	11
255.	Narayanpet	Damara gidda	Lokurthy	Lokurthy	1 to 321	1836-15	11
256.	Narayanpet	Damara gidda	Maddelabee du	Damaragidda	224 to 350 352,353,356to 361,365 to 371,527,529,536,544 to 547,549	227-03	11
257.	Narayanpet	Damara gidda	Malreddy Palli	Malreddy Palli	1 to 274	1607-25	11
258.	Narayanpet	Damara gidda	Narsapur	Narsapur	1 to 177	1017-08	11
259.	Narayanpet	Damara gidda	Pidampalli	Pidampalli	1 to 164	645-15	9
260.	Narayanpet	Damara gidda	Sajanapur	Sajanapur	1 to 307	1797-22	11
261.	Narayanpet	Damara gidda	Udmalgidda	Udmalgidda	1 to 126	1844-29	11
262.	Narayanpet	Damara gidda	Ulligudum	Ulligudum	1 to 174	2067-21	11

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263.	Narayanpet	Damara gidda	Vitalapur	Vitalapur	1 to 336	3381-14	11
264.	Narayanpet	Marikal	Buddagani Tanda(K)	Kanmanur	220-225, 523-535, 541- 559, 568-622	1369-22	9
		Narwa		Jangam Reddy Pally	9-25		
265.	Narayanpet	Marikal	Ibrahimpatn am	Ibrahimpatn am	1-103	973-16	9
266.	Narayanpet	Marikal	Pallegadda	Marikal	260-316; 320-322	749-06	9
267.	Narayanpet	Marikal	Venkatapur	Venkatapur	1-121	660-25	9
268.	Narayanpet	Marikal	Marikal	Marikal	1-47; 49-58; 61-63; 66- 105; 210-215; 217-219; 224-259; 317-319; 323- 760.	4769-35	15
269.	Narayanpet	Marikal	Teelair	Teelair	1-316	1971-17	13
270.	Narayanpet	Marikal	Kanmanoor	Kanmanoor	1-219,226-522,536- 540,560-567,623-657	5330-05	13
271.	Narayanpet	Marikal	Apampalli	Marikal	48; 59-60; 64-65, 106- 209; 216; 220-223	1169-35	11
272.	Narayanpet	Marikal	Yeligandla	Yeligandla	1-315	2001-08	11
273.	Narayanpet	Marikal	Paspula	Paspula	1-212	1490-19	9
274.	Narayanpet	Marikal	Madwar	Madwar	1-264	2901-01	11
275.	Narayanpet	Marikal	Pc Kunta	Pc Kunta	1-552	3707-06	11
276.	Narayanpet	Marikal	Rakonda	Rakonda	1-269	2355-33	11
277.	Narayanpet	Marikal	Poosalphad	Poosalphad	1-262	2392-08	11
278.	Narayanpet	Marikal	Chithanoor	Chithanoor	1 to 379	3149 acrs	11
279.	Narayanpet	Marikal	Eklaspur	Eklaspur	1 to 84	1059 acrs	9
280.	Narayanpet	Marikal	Jinnaram	Jinnaram	1 to 457	3199 acrs	11

(ii) Sl.Nos.159 and 160 and the entries relating thereto shall be omitted.

(18) **In Nirmal District**, in Sl.No.262, in column (5), for the entry "Tanur", the entry "Jewla-K" shall be substituted.

(19) In Nizamabad District :-

(i) in Sl.No.227, 232, 234, 245 and 246, in column (3), for the entry "Varni", the entry "Chandur" shall respectively be substituted.

(ii) in Sl.No.229, 233, 238, 241 and 250, in column (3), for the entry "Varni", the entry "Mosra" shall respectively be substituted.

(20) In Rajanna Sircilla District, in Sl.No.142-A, in column (4), for the entry, "Botivanipally", the entry "Botimeedipally" shall be substituted.

(21) In Rangareddy District,

(i) the following entries shall be omitted with effect from 02.09.2024, namely,-

Sl. No.	District	Mandal	Village	Revenue Village	Survey Numbers	Extent (in Acre)	No. of Members
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
54	Rangareddy	Shankarpally	Mirjaguda	Janwada	95 to 129, 142, 147 to 265, 267 to 282, 295 to 325	1577.8	11
138	Rangareddy	Shamshabad	Bhahadurguda	Bahadurguda	1 to 76 Bahadurguda entire Revenue Village	1285	11
141	Rangareddy	Shamshabad	Rasheedguda	Rasheedguda	1 to 82 entire R.V. (333.7)	433.05	9
				Poshettyguda	1 to 32 entire R.V. (99.35)		
146	Rangareddy	Shamshabad	Peddagolkonda	Peddagolkonda	1 to 185 Peddagolkonda entire Revenue Village	1877.50	11
				Raikunta	1 to 63 Raikunta entire Revenue Village		

150	Rangareddy	Shamshabad	Hamidullanagar	Hamidullanagar	1 to 197 Hamidullanagar entire R.V.	531.05	9
157	Rangareddy	Shamshabad	Ghansimiyaguda	Ghansimiyaguda	1 to 229 Ghansimiyaguda entire Revenue Village	1180.32	11
158	Rangareddy	Shamshabad	Chinnagolkonda	Golkonda Khurdh	1 to 175 Golkonda Khurdh entire Revenue Village	1311.5	11
				Sangiguda	1 to 118 Sangiguda entire Revenue Village		
				Sayad Guda	1 to 26 Sayadguda entire R.V.		

221	Rangareddy	Maheshwaram	Harshaguda	Mankhal	625 to 743	2159.89	11
552	Rangareddy	Abdullapurmet	Bacharam	Bacharam	1 to 214 Bacharam entire Revenue Village	1800.5	11
558	Rangareddy	Abdullapurmet	Gowrelly	Gowrelly	1 to 363 Gowrelly entire Revenue Village	1029.3	11
559	Rangareddy	Abdullapurmet	Quthbullapur	Quthbullapur	1 to 279 Quthbullapur entire Revenue Village	2053	11
				Thimmaiguda	1 to 103 Thimmaiguda entire Revenue Village		
560	Rangareddy	Abdullapurmet	Tharamathipet	Tharamathipet	1 to 447 Tharamathipet entire Revenue Village	2883	13

(ii) Sl.Nos.2, 9, 19, 21, 24, 28, 31, 37, 50, 114, 117, 119, 120, 124, 127, 128, 131 and 159 and the entries relating thereto shall be omitted.

(22) In **Sangareddy District**,-

(i) the following entries shall be omitted with effect from 02.09.2024, namely,-

91	Sangareddy	Patancheru	Ghanapur	Patighanpur	1 to 117	3056.38	11
95	Sangareddy	Patancheru	Kardanoor	Kardanoor	1 to 247	972.00	9
98	Sangareddy	Patancheru	Muthangi	Muthangi	1 to 585	1991.03	15
100	Sangareddy	Patancheru	Paati	Patighanpur	118 to 708	3056.38	11
103	Sangareddy	Patancheru	Pocharam	Pocharam	1 to 213	1265.19	11
106	Sangareddy	Ameenpur	Dayara	Sulthanpur	1 to 439	1522.25	11
107	Sangareddy	Ameenpur	Ilapur	Ilapur	1 to 118 & 120 to 220	1263.21	9
108	Sangareddy	Ameenpur	Ilapur Thanda	Ilapur	119	484	9
110	Sangareddy	Ameenpur	Kistareddypet	Kistareddypet	1 to 369	642.32	11
111	Sangareddy	Ameenpur	Patelguda	Patelguda	1 to 262	487.28	9
112	Sangareddy	Ameenpur	Sulthanpur	Sulthanpur	440 to 625	1347.12	11

(ii) Sl.No.90, 94, 101, 115, 118, 120, 121, 128, 129, 131 to 133, 141, 471 and the entries relating thereto shall be omitted.

(23) In **Siddipet District**, -

(i) in Sl.No.1, 2, 3, 5, 9, 10, 12, 13, 14, 15, 15-A, 16, 17, 18 and 19, in column (3), for the entry "Narayanraopet", the entry "Siddipet Rural" shall respectively be substituted.

B. 167-12

(ii) in Sl.No.21, for the entry in column (6), the following entry shall be substituted, namely,-

(6)
508 to 550, 553 to 586, 651 to 654, 660, 663 to 717.

(iii) In Sl.No.37, for the entries in Columns (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
1 to 6, 7 (Part), 8 (Part), 9 (Part), 10 (Part), 30, 31 (Part), 33 (Part), 34 (Part), 35 (Part), 36, 37 (Part), 38 (Part), 171 to 308, 315 (Part), 316 to 334, 335 (Part), 336 (Part), 337 (Part), 339 (Part), 340, 341, 344 (Part), 346 (Part), 347 (Part), 348, 349, 350 (Part), 351 (Part), 352 (Part), 353 to 411, 412, 413 to 455, 456, 457 to 536, 612, 1304 (Part), 1306 (Part), 1309 (Part), 1310 (Part), 1311 (Part), 1320 (Part), 1326 (Part), 1336 (Part), 1344 (Part), 1349 (Part), 1352 (Part), 1358, 1359 (Part), 1362, 1387 (Part), 1389 (Part), 1390 to 1406.	2749.16

(iv) In Sl.No.40, for the entries in Columns (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
1 to 105, 106 (Part), 107 to 128, 129 (Part), 130 to 139, 140 (Part), 145 (Part), 146 (Part), 147, 148 (Part), 157 (Part), 172, 178 (Part), 179 (Part), 199 (Part), 200, 201 (Part), 202 (Part), 203 (Part), 204, 205, 206 (Part), 207 (Part), 215, 218 (Part), 222 (Part), 223 (Part), 224 (Part), 225, 226 (Part), 227 (Part), 228 (Part), 229 (Part), 230 (Part), 231 (Part), 232 to 466.	1626.01

(v) In Sl.No.41, for the entries in Columns (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
1008 (Part), 1019 (Part), 1020 (Part), 1024 (Part), 1026 (Part), 1029 (Part), 1031 (Part), 1032 (Part), 1033 (Part), 1034 (Part), 1042 (Part), 1043 (Part), 1044 (Part), 1045 (Part), 1046 to 1055, 1056 (Part), 1057 (Part), 1058 (Part), 1059 (Part), 1061 (Part), 1062 to 1177, 1178 (Part), 1179 (Part), 1180 (Part), 1181 (Part), 1183 (Part), 1184 (Part), 1186 (Part), 1190 (Part), 1191 (Part), 1204 (Part), 1210 (Part), 1215 (Part), 1229, 1230 (Part), 1231 to 1236, 1237 (Part), 1239 (Part), 1245, 1255 (Part), 1260 to 1265, 1266 (Part), 1267 (Part), 1279 (Part), 1284 (Part), 1286 (Part), 1287, 1288, 1289 (Part), 1298 (Part), 1300 (Part) .	811.23

(vi) in Sl.No.42, for the entries in Columns (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
1 to 125, 314 to 877, 878 (Part), 879 (Part), 880, 881 (Part), 882 to 886, 887 (Part), 888 (Part), 889, 890, 891 (Part), 892 to 894, 895 (Part), 896 (Part), 897, 898, 899 (Part), 900 (Part), 901 (Part), 902, 903 (Part), 904 to 1143	4128.32

(vii) in Sl.No.43-A, for the entry in column (6), the following entry shall be substituted, namely,-

(6)
266, 267, 278, 279, 280, 283, 286 to 290, 292, 293, 297 to 299, 374 to 394, 396 to 415, 417 to 421, 424, 434 to 438, 440, 441.

(viii) in Sl.No.48, for the entries in Columns (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
39 (Part), 40, 41 (Part), 42 (Part), 43 (Part), 44, 45 (Part), 46 (Part), 47 (Part), 48 to 60, 61 (Part), 62 (Part), 63 (Part), 64, 65 (Part), 66, 67 (Part), 68 (Part), 69 to 96, 97 (Part), 98 to 115, 116 (Part), 117 (Part), 118 (Part), 119 (Part), 120 (Part), 121, 122 (Part), 123 (Part), 124 to 138, 139 (Part), 140 to 144, 145 (Part), 146, 147 (Part), 148 (Part), 149, 150 (Part), 151 (Part), 152 (Part), 153 (Part), 154 to 170.	680.16

(ix) In Sl.No.53, for the entries in Columns (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
1 to 359, 360 (Part), 361 (Part), 362 to 366, 368 (Part), 369 (Part), 370 (Part), 371 (Part), 372, 373, 375 (Part), 379 (Part), 381 (Part), 388 (Part), 390, 395 (Part), 396 (Part), 397 to 403, 404 (Part), 405 (Part), 407 (Part), 408, 416 (Part), 417 (Part), 424, 429 (Part), 435 (Part), 440, 445, 451 (Part), 452 (Part), 472 (Part), 473 (Part), 474, 479 (Part), 480 (Part), 483 (Part), 485 (Part), 486 (Part), 487 to 510, 511 (Part), 512 to 520, 521 (Part), 522, 523 (Part), 524 to 527, 528 (Part), 529 (Part), 532, 533 (Part), 534 (Part), 535 (Part), 536 (Part), 539, 541, 542 (Part), 543 to 551, 552 (Part), 553 to 585	1847.20

(x) In Sl.No.54, for the entries in Columns (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
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1 to 379, 380 (Part), 381 (Part), 382, 384 to 386, 387 (Part), 388, 389 (Part), 391, 394, 395 (Part), 402 (Part), 403 (Part), 404, 405, 406 (Part), 407 (Part), 408 to 411, 412 (Part), 413 to 463, 464 (Part), 465 (Part), 466 (Part), 470 (Part), 471 (Part), 472, 473(Part), 474(Part), 476(Part), 477(Part), 478 to 692.	2771.17
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(xi) In Sl.No.58, for the entries in Column (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
814 to 818, 819, 820 to 827, 828 (Part), 829 to 888, 889 (Part), 890 to 951, 996 to 998, 1005 (Part).	754.19

(xii) For Sl.No.137 and the entries relating thereto, the following entries shall be substituted, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
137	Siddipet	Thogut	Chandapur	Chandapur	1-348 (Ext 735.09 Acres)	909.28	9
				Etigaddakis tapur	745,751to 753, 755 to 760, 762, 763, 767 to 770, 777 to 779, 810 to 815, 850 to 855, 857, 858 (Ext.95.01 Acres)		
				Laxmapur	179,186,187, 192,194 to 196, 198, 226, 228, 231 to 248, 257, 259 to 266 (Ext.49.30 Acr)		

				Vemulaghat	743, 744, 865, 868, 869, 871, 872, 903, 908, 910, 914, 915, 919,920, 925 to 927 (Ext. 29.28 Acr).		
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(xiii) Sl.Nos.152, 153, 154 and 155 and the entries relating thereto shall be deleted.

(xiv) in Sl.No.156, for the entries in Columns (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
807, 808, 810 to 816, 819, 824, 826, 827.	104.20

(xv) Sl.No.157 and the entries relating thereto shall be deleted.

(xvi) in Sl.No.203, for the entries in Columns (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
1 to 213,215 to 231, 241 to 244, 315 to 331, 339 to 352, 354 to 767, 768 (Part), 769 (Part), 770 (Part), 771, 772, 773 (Part), 774 to 776, 777 (Part), 779 (Part), 782, 783, 784 (Part), 785, 786 (Part), 787 to 818, 820 to 821, 823 (Part), 824, 825, 827 (Part), 829 (Part), 830 (Part), 831 (Part), 842 (Part), 846, 848, 849 (Part), 850 (Part), 851 to 881, 882 (Part), 883 (Part), 884, 885 (Part), 886 to 887, 891 (Part), 893 (Part), 899, 909, 911 (Part), 914 (Part), 915 (Part), 927 (Part), 928 (Part), 929 (Part), 934 (Part), 935 (Part), 936, 937 (Part), 940 (Part), 941 to 946, 948 to 1093.	3358.25

(xvii) in Sl.No.208, for the entries in Columns (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
1-42, 43 (Part), 47 (Part), 52, 55, 76 to 78, 84, 87 to 158.	512.08

(xviii) for Sl.No.266 and the entries relating thereto, the following entries shall be substituted, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
266	Siddipet	Kondapaka	Konaipally	Konaipally	1-193 (Ext 835.22 Acres)	910.35	9
				Erravally	149 (Part), 189 (Part), 190 (Part), 191 (Part), 192 (Part), 193 (Part), 194 (Part), 195 (Part), 439 (Part) (Ext. 75.13 Acres)		

(xix) Sl.No. 267 and the entries relating thereto shall be deleted.

(xx) in Sl.No.269,

(a) in column (6), against Revenue Village "Singaram", for the existing entry, the following entry shall be substituted, namely,-

(6)
49 Part, 141 Part, 142 Part, 144 Part, 146 Part, 149 Part, 155 Part, 156 Part, 157 Part, 158 Part, 159 Part, 162 Part, 163 Part, 164 Part, 165 Part, 168 Part, 171 Part, 173 Part, 218 Part (Ext. 37.14 Acres).

(b) for the entries in columns (7) and (8), the following entries shall be substituted, namely, -

(7)	(8)
2248.01	9

(xxi) for Sl.No.326 and the entries relating thereto, the following entries shall be substituted, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
326	Siddipet	Mulugu	Aliabad @Adivimsjid	Adivimsjid	1-145 (Ext 2134.01 Acres)	2270.10	9
				Mamidyal	238 (Part), 239 (Part), 240 (Part), 241 (Part), 242 (Part), 243 (Part), 249 (Part), 250 (Part), 251 (Part), 252 (Part), 253 (Part), 254 (Part), 255 (Part), 256 (Part), 257 (Part), 258 (Part), 261 (Part), 262 (Part), 263 (Part), 294 (Part) (Ext. 136.09 Acres)		

(xxii) in Sl.No.329, for the entries in Columns (5), (6) and (7), the following entries shall be substituted, namely,-

(5)	(6)	(7)
Thunikibollaram	337 (Part), 340 (Part)	89.10

(xxiii) in Sl.No.341, for the entries in Columns (5), (6) and (7), the following entries shall be substituted, namely,-

(5)	(6)	(7)
Thunikibollaram	337 Part, 339 and 340 Part	111.05

(xxiv) for SI.No.342 and the entries relating thereto, the following entries shall be substituted, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
342	Siddipet	Mulugu	Mulugu	Mulugu	1 to 354, 558 to 683 (Extent. 4314.08 Acres)	4559.0 9	13
				Thanedarpally	84 (Part), 87 (Part), 88 (Part), 89 (Part), 90 (Part), 91 (Part), 92 (Part), 93 (Part) (Ext. 245.01 Acres)		

(xxv) for SI.No.344 and the entries relating thereto, the following entries shall be substituted, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
344	Siddipet	Mulugu	Narsampally	Narsampally	1 to 264 (Ext 3514.08 Acres)	3598.2 1	9
				Bahilampur	49(Part), 50 (Part), 51 (Part), 52 (Part), 59 (Part), 162 (Part), 163 (Part), 164 (Part), 177 (Part), 178 (Part), 179 (Part), 180 (Part), 183 (Part), 184 (Part), 185 (Part), 186 (Part), 187 (Part), 188 (Part), 189 (Part), 190 (Part), 191 (Part), 192 (Part), 198		

					(Part), 199		
					(Part), 200		
					(Part), 201		
					(Part)		
					(Ext.84.13 Acr)		

(xxvi) in Sl.No.348, for the entries in columns (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
1 to 336, 338, 341 to 598.	2624.32

(xxvii) in Sl.No.450, for the entries in columns (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
52-113, 114 (Part), 115 (Part), 116, 117 (Part), 118 (Part), 119 (Part), 120 (Part), 121, 122 (Part), 129 (Part), 130-143, 146, 147 (Part), 148-289, 428-432, 463-471.	990.23

(xxviii) in Sl.No.452, for the entries in Columns (5), (6) and (7), the following entries shall be substituted, namely,-

(5)	(6)	(7)
Gouravelli	1-82, 96-104, 105 (Part), 251 (Part), 252 (Part), 253-292, 293 (Part), 294, 295 (Part), 296 (Part), 298 (Part), 299 (Part), 529 (Part), 546 (Part), 547 (Part), 548-550, 551 (Part), 552 (Part), 553 (Part), 554 (Part), 555 (Part), 556-617 (Extent 3820.83 Ac.) .	3914.07
Gudatipalli	83-86, 87 (Part), 88 (Part), 89 (Part), 90-95, 106 (Part), 107, 108 (Part), 109 (Part), 110 (Part)(Ext. 93.24 Ac.).	

(xxix)Sl.No. 453 and the entries relating thereto shall be deleted.

(xxx) in Sl.No.454, for the entries in columns (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
1-44, 80-89, 100-293, 301-306, 310-314, 416 (Part), 417 (Part), 418-532, 906-959, 962-974, 993-994, 998, 999 (Part), 1003-1008, 1010-1012, 1041-1044.	1519.27

(xxxi) in Sl.No.455, for the entries in column (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
45-79, 90-99, 294-300, 307-309, 315-379, 380 (Part), 960, 961, 975-992.	1022.25

(xxxii) in Sl.No.456, for the entries in columns (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
533-539, 607-905, 1000, 1002, 1009, 1013, 1017-1020, 1031-1040.	1829.02

(xxxiii) in Sl.No.457, for the entries in Columns (5), (6) and (7), the following entries shall be substituted, namely,-

(5)	(6)	(7)
Regonda	540-554, 555 (Part), 557 (Part), 558-559, 561 (Part), 562 (Part), 563 (Part), 565-606, 1014-1016, 1021-1030.	718.31
Gudatipalli	477 (Part), 478 (Part), 479 (Part), 491 (Part).	

(xxxiv) in Sl.No.459, for the entries in Columns (5), (6) and (7), the following entries shall be substituted, namely,-

(5)	(6)	(7)
Janagam	236, 239-324, 325 (Part), 326 (Part), 329 (Part), 330 (Part), 331-336, 337 (Part), 338 (Part), 340 (Part), 341 (Part), 342-370. (Extent Ac.665.02 Gts)	684.00
Gudatipalli	139 (Part), 140 (Part). (Extent Ac.18.38 Gts).	

(xxxv) in Sl.No.470, for the entries in Columns (5), (6) and (7), the following entries shall be substituted, namely,-

(5)	(6)	(7)
Nandaram	144-146, 148-176, 177 (Part), 178-186, 187 (Part), 190 (Part), 191 (Part), 192 (Part), 193 (Part), 198 (Part), 199 (Part), 200 (Part), 201-242, 248-274. (Extent Ac.844.11 Gts)	978.12
Gudatipalli	207 (Part), 208 (Part), 209 (Part), 210 (Part), 211 (Part), 454 (Part), 455 (Part), 456 (Part), 463 (Part), 464 (Part). (Extent Ac.134.01 Gts)	

(xxxvi) in Sl.No.472, for the entries in columns (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
1-169, 170 (Part), 171 (Part), 173 (Part), 174, 175 177-217, 220-640.	3034.13

(xxxvii) after Sl.No.472 and the entries relating thereto, the following Sl.No. and entries shall be inserted, namely ,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
472A	Siddipet	Akkanapet	Kannaram	Velair	1 to 254 (Total 254)	1606.24	11

(24) **In Vikarabad District,** Sl.Nos.168, 180, 194, 198, 203 and the entries relating thereto shall be substituted.

(25) **In Wanaparthy District, -**

(i) in Sl.No.30-A, in column (3), for the entry "Ghanpur", the entry "Gopalpet" shall be substituted.

(ii) in Sl.No.169, in column (8), for the entry "11", the entry "13" shall be substituted.

(26) **In Warangal District, -**

(i) Sl.Nos.1 to 34, 159, 165, 167, 169, 176 to 179, 183 to 185, 188, 191, 195, 253 to 276 and the entries relating thereto shall be omitted.

(ii) in Sl.Nos.171 to 175, in column (2), for the entries "Warangal (Rural)", the entries "Warangal" shall respectively be substituted.

(iii) in Sl.Nos. 180 to 182, 186, 187, 189, 190, 192, 193 and 194, in column (2), for the entries "Warangal (Rural)", the entries "Warangal" shall respectively be substituted.

(iv) in Sl.No.206,

(a) in column (6), the figure and expression "528," shall be deleted.

(b) in column (7), for the entry "1040", the entry "528" shall be substituted.

(v) in Sl.No.209, for the entry in column (6), the following entry shall be substituted, namely, -

(6)
3 to 60, 549 to 568, 572, 596, 598, 601, 605 to 633, 637 to 740.

(vi) in Sl.No.211, for the entries in columns (6) and (7), the following entries shall be substituted, namely,-

(6)	(7)
483 to 548, 569 to 571, 573 to 594, 599, 602 to 604, 634 to 636	527.26

(27) In Yadadri Bhuvanagiri District ,-

(i) In Sl.No.6, in column (6), for the existing entry, the following entry shall be substituted, namely,-

(6)
1 to 87, 411 to 1325, 1327, 1328, 1335 to 1338, 1340 to 1352, 1426 to 1730, 1736 to 2025.

(ii) in Sl.No.6-A, in column (6), for the existing entry, the following entry shall be substituted, namely,-

(6)
1326, 1329 to 1334, 1339, 1353 to 1425, 1731 to 1735.

(iii) in Sl.No.14-A, in column (6), for the existing entry, the following entry shall be substituted, namely,-

(6)
540 to 562, 564 to 720, 727 to 751, 753 to 758.

(iv) in Sl.No.39-A, in column (6), for the figure "174", the figure "274" shall be substituted.

(v) after Sl.No.71 and the entries relating thereto, the following Sl.Nos. and entries shall be inserted, namely,-

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
71A	Yadadri Bhuvan agiri	Gundala	Vangala	Thurkalashapur	1 to 180	1546.37	7
71B	Yadadri Bhuvan agiri	Gundala	Pachilla	Gundala	7, 76, 672 to 674, 692 to 694, 696, 733 to 735, 737 to 738, 744 to 747, 749 to 750, 752 to 756, 759, 764, 767, 769 to 771, 774, 777 to 779, 783 to 786, 791, 793, 796 to 797	400.03	9
71C	Yadadri Bhuvan agiri	Gundala	Burjubaavi	Velmajala	313 to 322 & 327, 330 to 335 & 343 to 357	434.35	7

71D	Yadadri Bhuvan agiri	Gundala	Thurkalasha puram	Thurkalashapu ram	1 To 325	1725.12	11
71E	Yadadri Bhuvan agiri	Gundala	Gundala	Gundala	1 to 6, 8 to 75, 77 to 155, 501 To 671, 675 to 691, 695, 697 to 732, 736, 739 to 743, 748, 751, 757 to 758, 760 to 763, 765 to 766, 768, 772 to 773, 775 to 776, 780 to 782, 787 to 790, 792, 794, 795, 798 to 969	2925.36	11
71F	Yadadri Bhuvan agiri	Gundala	Velmajala	Velmajala	1 to 312 & 323 to 326 & 328, 329 & 336 to 342 & 358 to 434	2898.38	11
71G	Yadadri Bhuvan agiri	Gundala	Ambala	Ambala	1 to 414	2181.15	11
71H	Yadadri Bhuvan agiri	Gundala	Anantharam	Anantharam	1 to 573	3268.00	11
71I	Yadadri Bhuvan agiri	Gundala	Bandakotha pally	Bandakothapa lly	1 to 360	2503.32	11
71J	Yadadri Bhuvan agiri	Gundala	Brahmanapa lly	Brahmanapall y	1 to 403	2338.12	11
71K	Yadadri Bhuvan agiri	Gundala	Gangapur	Gangapur	1 to 241	1534.35	9
71L	Yadadri Bhuvan agiri	Gundala	Kommaipally	Kommaipally	1 to 266	1562.26	9
71M	Yadadri Bhuvan agiri	Gundala	Maripadaga	Maripadaga	1 to 341	2426.12	11
71N	Yadadri Bhuvan agiri	Gundala	Masanpally	Masanpally	1 to 162	897.37	11
71O	Yadadri Bhuvan agiri	Gundala	Nunegudem	Gundala	156 to 500	2940.11	9
71P	Yadadri Bhuvan agiri	Gundala	Peddapadish ala	Peddapadishal a	1 to 374	2776.13	11
71Q	Yadadri Bhuvan agiri	Gundala	Ramaram	Ramaram	1 to 371	2833.28	9

71R	Yadadri Bhuvan agiri	Gundala	Seetharam uram	Seetharam puram	1 to 345	2416.23	11
71S	Yadadri Bhuvan agiri	Gundala	Suddala	Suddala	1 to 399	1448.18	11
71T	Yadadri Bhuvan agiri	Gundala	Vastakondur	Vastakondur	1 to 510	2239.23	11

(vi) in Sl.No.89, in column (8), for the entry "10", the entry "9" shall be substituted.

(vii) in Sl.No.153, in column (8), for the entry "9", the entry "7" shall be substituted.

(viii) in Sl.No.153-A, for the entries in columns (4) and (5), the following entries shall be substituted, namely,-

(4)	(5)
Gujjavanikuntathanda	Velupupally

(ix) in Sl.No.157-A, for the entries in columns (4) and (5), the following entries shall be substituted, namely,-

(4)	(5)
Indira Nagar	Gandamalla

**Repeal and Savings.
Ordinance No.1 of 2024.**

18. (1) The Telangana Panchayat Raj (Amendment) Ordinance, 2024 is hereby repealed.

(2) Notwithstanding such repeal, anything done or any action taken under the Telangana Panchayat Raj Act, 2018, as amended by the said Ordinance, shall be deemed to have been done or taken under the corresponding provisions of the said Act, as amended by this Act.

STATEMENT OF OBJECTS AND REASONS

The Government envisioned to develop a Master Plan 2050 for Hyderabad Metropolitan Development area up to Regional Ring Road (RRR) to unleash the growth potential of Telangana Core Urban Region (TCUR), which corresponds to area within Outer Ring Road (ORR). Further it is proposed to establish a common urban governance structure for this area.

A Study is done through the Administrative Staff College of India (ASCI), Hyderabad to suggest suitable administrative structure and special integration of all Local Bodies within ORR. Further, a Committee of District Officers headed by District Collectors is constituted in the concerned Districts of Rangareddy, Sangareddy and Medchal-Malkajgiri Districts to examine and report on the spatial integration of Local Bodies. Both the study by ASCI and the report from the Commissioner and Director of Municipal Administration (CDMA), Telangana, Hyderabad, which is based on the recommendations of the District Officers Committee have suggested merger of 45 Gram Panchayats, which are within ORR or overlapping / nearer to ORR into existing Municipalities, in the first phase.

The Council of Ministers in its Council Resolution No.110/2024 dated:01.08.2024 has decided to constitute a Cabinet Sub-Committee to study and recommend on the issue. Accordingly, the Government have constituted the Cabinet Sub-Committee with the Chairmanship of Sri Duddilla Sridhar Babu, Hon'ble Minister for Information Technology, Electronics & Communication; Industries & Commerce and Legislative Affairs with members of Sri Ponnamp Prabhakar, Hon'ble Minister for Transport; BC Welfare; Smt. D. Anasuya Seethakka, Hon'ble Minister for Panchayat Raj & Rural Development (including Water Supply); Women & Child Welfare and Sri Damodar Rajanarsimha, Hon'ble Minister for

Health, Medical and Family welfare, Science and Technology vide. G.O.Rt.No.1076, General Administration (Cabinet) Department, dated 13.08.2024 r/w G.O.Rt.No.1111, General Administration (Cabinet) Department, dated 20.08.2024 to study and submit the recommendations on merger of Gram Panchayats within ORR / overlapping ORR and outside the ORR with nearby Municipalities with the following Terms of references:

- (i) Reorganization of the local bodies within Outer Ring Road Area.
- (ii) Consultation with Public Representatives and other Stakeholders.

The Cabinet Sub-Committee has met on 22.08.2024 with Public Representatives and other Stakeholders. The proposal of the District Collector, Medchal-Malkajgiri to merge the Aushapur, Ankushapur, Madharam GramPanchayts of Ghatkesar Mandal and Bogaram, Ankireddypally GramPanchayts of Keesara Mandal has considered and recommended the same by the Cabinet Sub-Committee. Further, the Cabinet Sub-Committee after due deliberation with the Public Representatives and other Stakeholders has considered and recommended to merge the Ghansimiaguda Gram Panchayat in Shamshabad Municipality. Therefore, the Cabinet Sub-Committee has recommended to merge the fifty-one (51) Gram Panchayats (Gram Panchayats within ORR / overlapping ORR and outside the ORR) of Rangareddy, Medchal-Malkajgiri and Sangareddy Districts in nearby Municipalities.

On consideration of the recommendations of the Cabinet Sub-Committee, Government have decided to expand the Urban Area upto Outer Ring Road by merging fifty-one (51) Gram Panchayats in nearby Municipalities.

Accordingly, it has been decided to amend Schedule VIII under sections 3 and 7 of the Telangana Panchayat Raj Act, 2018 (Telangana Act No.5 of 2018) by undertaking a legislation.

It has been decided to give effect to the above decision immediately.

As the Legislature of the State was not in session and in view of the urgency felt in the matter, the Telangana Panchayat Raj (Amendment) Ordinance, 2024 (Ordinance No.1 of 2024) was promulgated on the 31st August, 2024.

However, in view of certain anomalies found in the Schedule VIII to the Telangana Panchayat Raj Act, 2018, it has become necessary to make further amendments to the said Schedule, to rectify the anomaly.

Further, the Hon'ble Supreme Court of India prescribed Triple Test as the prerequisite for provisioning reservation in favour of Other Backward Classes in local body elections vide its orders in *Vikas Kishanrao Gawali Vs State of Maharashtra & Ors* in Writ Petition (Civil) No.980 of 2019 dated.04.03.2021 read with *Dr.K.Krishnamurthy & Ors Vs Union of India & Anr.* in Writ Petition (Civil) No.356 of 1994 dated.11.05.2010. Components of such Triple Test are:

- i) To set up a dedicated Commission to conduct contemporaneous rigorous empirical enquiry into the nature and implications of the backwardness qua local bodies, within the State;
- ii) To specify the proportion of reservation required to be provisioned local body wise in light of the recommendations of the Commission, so as not to fall foul of overbreadth; and
- iii) In any case such reservation shall not exceed aggregate of 50 per cent of the total seats reserved in favour of SCs/STs/OBCs taken together.

Accordingly, the Government has appointed a Dedicated Commission vide G.O.Ms.No.49, B.C. Welfare (B) Dept., dated 04.11.2024.

The reservations to Backward Classes need to be made as per the recommendations of the Dedicated Commission, approved by the Government.

Therefore, defining the word "Dedicated Commission" along with other amendments have also been proposed which are procedural and consequential in nature.

Government have also decided to include certain nearby Grampanchayats in Kesamudram and Parigi Municipalities and to merge the Kothapally Municipality and nearby villages into Karimnagar Municipal Corporation and to upgrade the Mahabubnagar Municipality by merging nearby villages as Mahabubnagar Municipal Corporation. It is also decided to merge the Mancherial Municipality, Naspur Municipality and nearby villages to form Mancherial Municipal Corporation and to merge Janwada Grampanchayat into Narsingi Municipality and Shankarapuram Grampanchayat into Shamshabad Municipality.

Accordingly, Government has decided to amend the Telangana Panchayat Raj Act, 2018 (Act No. 5 of 2018) and the Schedule under sections 3 and 7 of the said Act suitably, by way of legislation.

The Telangana Panchayat Raj (Amendment) Bill, 2024 seeks to replace the aforesaid Ordinance.

DANASARI ANASUYA SEETHAKKA,
Minister for Panchayat Raj & Rural Development,
RWS, Women & Child Welfare.

MEMORANDUM REGARDING DELEGATED LEGISLATION

Clause 1(2) of the Bill authorizes the Government to issue notification in respect of matters specified therein and generally to carry out the purposes of the Act. All such notifications issued which are intended to cover matters mostly of procedural in nature are to be laid on the table of the State Legislature and will be subject to any modifications made by the Legislature.

The above provisions of the Bill regarding delegated legislation are thus of normal type and are mainly intended to cover matters of procedure.

DANASARI ANASUYA SEETHAKKA,
Minister for Panchayat Raj & Rural Development,
RWS, Women & Child Welfare.

**MEMORANDUM UNDER RULE 95 OF THE RULES OF PROCEDURE AND
THE CONDUCT OF BUSINESS IN THE TELANGANA LEGISLATIVE
ASSEMBLY.**

The Telangana Panchayat Raj (Amendment) Bill, 2024, after it is passed by both the Houses of the State Legislature may be submitted to the Governor for his assent under Article 200 of the Constitution of India.

DANASARI ANASUYA SEETHAKKA,
Minister for Panchayat Raj & Rural Development,
RWS, Women & Child Welfare.

Dr. V. NARASIMHA CHARYULU,
SECRETARY TO STATE LEGISLATURE